

Minutes of Exim Facilitation Committee (EFC) meeting No. 06/AM-20 dated 26.09.2019 for import of restricted items

Meeting No. 05 of AM-20 of EXIM Facilitation Committee (EFC) was held on 23.08.2019 at 3.30 PM in Room No. 4, H-Wing, Udyog Bhawan, New Delhi under the chairmanship of Shri K.C. Rout, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Nirmal Kumar, Dy. DGFT, DGFT
- (ii) Shri Santanu Dhar, Under Secretary, M/o P&NG
- (iii) Shri M. Devula, Dy. Director of Airworthiness, DGCA
- (iv) Shri R. S. Srivastav, Engg. WPC, DOT
- (v) Shri Nand Lal, Consultant, DIPP
- (vi) Shri O.P. Sharma, Consultant, D/o C&PC
- (vii) Shri Abdul Sadiq Khan, FTDO, DGFT
- (viii) Shri Yogesh Kumar, JSO, D/o AHD&F
- (ix) Shri Baljeet Singh, US, MHA

3. Total number of cases considered in the meeting was **285**. The committee decided that as in the past, all NOC received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **52** cases were approved, **05** cases were rejected, **2** Cases were closed & **226** cases were deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee. The cases recommended for approval at Sl. Nos. 186, 194, 216 and 217 will be submitted for approval of the Director General of Foreign Trade under Para 2.20 of Foreign Trade Policy 2015-2020 and approval will be separately communicated.

4. The Regional Authorities of DGFT are required to issue import authorizations as mentioned below the cases which have been approved by the Committee. The enclosures, wherever required would be sent by DGFT Hqrs by e-mail (if enclosures are not received within one week of uploading the minutes on DGFT website, the Regional Authority may remind DGFT (Hqrs) by e-mail on dgft@nic.in). The Regional Authorities must issue import authorizations with the conditions as indicated and after ensuring that the fee has been paid at the time of submitting the application to DGFT (Hqrs). They must also cross verify the details mentioned in the import authorization with that in the ANF-2M submitted by the applicant. DGFT (Hqrs) will not send separate import permission letters except where permission has not been mentioned in the approved cases, in the table below:

Sl. No.	Name of the applicant & file No.	Date of receipt	Item for import	CIF value (lakh)	Status
Part-1 Department of Animal Husbandry, Dairying & Fisheries (DAHD&F)					
1	M/s. Fortune Associates, Hyderabad. 01/53/8/E/AM19/F-11/IC	01.01.19	2 Pairs of Cat and 5 Pairs of Gemsbok	14.7	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has recommended for import of 02 Nos. of cats, subject to recommendation from MoEF&CC. The committee accordingly decided to seek comments from MoEF&CC(WL). The request for import of Gemsbok has already been rejected by the EFC in its meeting dated 26.04.19. Comments sought from MoEF&CC on 20.06.19 on 2 pairs of Cat.
2	M/s. Madras Crocodile Bank Trust, Mamallapuram, Tamil Nadu 01/53/8/E/AM19/M-25/IC	02.01.19	2 nos. of Orinoco Crocodiles	NA	Comments sought from MoEF&CC(WL) on 03.01.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 19.03.2019.

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3	M/s. Vidhaan Sales, Nagpur. 01/53/8/E/AM19/V-28/IC	08.01.19	Live Horses	33.86	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19 has informed that the firm has not furnished the age, sex and purpose of the import in the original application. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT. Further, the committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
4	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-31/IC	10.01.19	6000 pcs. Birds Eggs	1.80	DAHD&F vide OM dated 22.04.19 informed that the details of species of birds, scientific name, Hygiene/health status egg laying birds and eggs have not been furnished by the importer. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
5	M/s. Delta Exim Services, Mumbai 01/53/8/E/AM19/D-33/IC	11.01.19	1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds	50.00	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 18.02.19. Comments sought from MoEF&CC on 01.03.19 which is awaited. The committee noted that in their application, the firm has indicated the purpose of import as 'Actual User' but the firm has not indicated the specific use of 1000 pairs Exotic Cockatoos, Macaws, Parakeets & Birds. Accordingly, the committee decided to seek specific purpose of import from the firm. The firm has been requested to furnish specific purpose of import on 07.06.19. Reply received from the firm on 17.07.19
6	M/s. Bangalore Horse Riding School , Bangalore 01/53/8/E/AM19/B-36/IC	10.02.19	32 Nos. of Horses	160.00	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19
RA Bangalore may issue the import authorization to the applicant for import of 32 Nos. of Live Horses (quantity & description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 24.09.19) for a CIF value of Rs. 1,60,00,000/- (USD 2,28,600) from UK, USA, UAE, Sweden, Belgium, Bahrain, New Zealand, Australia, Spain, Germany, Netherlands, Turkmenistan and Ireland subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
7	M/s. Swasthik Aquarists, Chennai. 01/53/8/E/AM19/S-88/IC	25.02.19	5,78,600 Nos. of Ornamental Fish	76.89	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19
RA Chennai may issue the import authorization to the applicant for import of only those Ornamental Fishes which are permitted species in the said Sanitary Health Protocol vide OM No. 35029/10/2008-Fy(Trade) dated 09.03.2017 from the countries mentioned in the application for a proportionate CIF value subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
8	M/s. Badam Agro Farms, Hyderabad. 01/53/8/E/AM19/B-40/IC	14.03.19	Goat Najdi, Common Eland & Kangaroo	33.3	The request for import of Common Eland & pairs of Kangaroo has been rejected by the EFC in its meeting dated 26.04.19. DAHD&F vide OM dated

					22.04.2019 has informed that the firm may be requested in respect of Goat Najdi to state whether there is any intention or probability of breeding or cross breeding with local animals and also to furnish a NOC from State Animal Husbandry Department and to inform whether this is in line of the State Small Ruminant Development Policy. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
9	M/s. Indian Cane Power Limited, Karnataka. 01/53/8/E/AM20/I-2/IC	08.04.19	3 nos. of Baroque Pinto Horses	11.6	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.07.19. However, the committee decided to seek IT return for the last three years from the applicant.
10	M/s. Poonawalla Astonish Stud Private Limited, Pune. 01/53/8/E/AM19/P-40/IC	09.01.19	One Stallion	1500.0	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the unit price for stallion intended for import is Rs. 15 Crores/stallion, which seems to be on a very higher side. DAHD&F has requested to ask the reasons and the specific details justifying such high quoted price for the said Horse from the importer. Further, the committee decided to seek IT return for the last three years from the applicant.
11	M/s. Sea World Aqua Systems, Kerala 01/53/8/E/AM20/S-8/IC	20.04.19	100 Nos. of Royal Angle Fish	.0089	DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 28.05.19 informed that the application is not in the prescribed format. Therefore, the applicant may be advised to submit the application in the prescribed format for further examination. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
12	M/s. Marilyn Anita Monteagudo, Faridabad. 01/53/8/E/AM20/M-4/IC	08.05.19	1 no. of live Pet Animal dog	.25	DAHD&F vide e-mail dated 11.07.19 has sought information from the firm. Hence, the firm is to furnish above details to DAHD&F with copy to DGFT.
13	M/s. Shantha Biotechnics Private Limited, Hyderabad. 01/53/8/E/AM20/S-15/IC	07.05.19	4000 nos. of Mice, 5000 nos. of mice.	235.4	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19
RA Hyderabad may issue the import authorization to the applicant for import of 4,000 Nos. of Male and Female CD 1 (ICR) Mice @3-5 weeks old from USA, Netherland, Italy, UK and Israel/(GBR) and 5,000 Nos. of BALB/cAnNHSD Mice 4 to 6 weeks from USA, UK, France and Israel/(NLD) for a CIF value of Rs. 2,35,48,257.06 (GBP 36,048.20) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
14	M/s. GVK Biosciences Pvt. Ltd., Hyderabad. 01/53/8/E/AM20/G-3/IC	30.04.19	60 nos. of Male Cynomolgus Monkey cryopreserved Hepatocytes	13.4	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.

			CITES, 5 million		
RA Hyderabad may issue the import authorization to the applicant for import of 60 Nos. of male Cynomolgus Monkey Cryopreserved hepatocytes CITES, 5 million for a CIF value of Rs. 13,44,499/- (USD 19098) from USA subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.					
15	M/s. Delta Exim Services, Mumbai. 01/53/8/E/AM20/D-5/IC	29.05.19	110 pairs of Live Horses	202.6	Comments sought from D/o AHD&F on 30.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19. The committee decided to seek specific purpose for import of Horses. Further, the committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
16	M/s. Regional Center for Biotechnology, Faridabad. 01/53/8/E/AM20/R-12/IC	30.05.19	04 Nos. of Mice	.96	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19
CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Mice C57BL/6NCrITle4eml(IMPC)/MbpMmucd & 02 Nos. of C57BL/6NCrITle4eml(IMPC)/MbpMmucd from USA for a CIF value of Rs. 96,720/- (USD 1381.70)] subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 17.07.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
17	M/s. IISER (Indian Institute of Science Education & Research), Pune 01/53/8/E/AM20/I-16/IC	20.05.19	6 nos. of Mice	.05	Comments sought from D/o AHD&F on 13.06.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19
18	M/s. Marinescape India Private Limited, Chennai. 01/53/8/E/AM20/M-13/IC	13.06.19	6 nos. Myocastor Coypus, 8 nos. African Penguin, 2 nos. Marbled Lungfish etc.	592.04	Comments sought from D/o AHD&F on 17.06.2019. DAHD&F vide e-mail dated 12.09.19 has sought information from the firm.
19	M/s. Prashant Narendra Gunjalkar, Sion, Maharashtra. 01/53/8/E/AM20/P-13/IC	25.04.19	61 Nos. of Horses (35 Nos. of Colts/ Stallions/ Fillies/ Mares & 26 Nos. of Colts/ Stallions/ Fillies/ Mares)	143.00	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.09.19.
RA Mumbai may issue the import authorization to the applicant for import of 61 Nos. of Horses as per Annexure to DAHD&F OM No. 110102(1)/3/2017-Trade dated 21.09.19 [35 Nos. from Belgium, France, Germany, Ireland, Netherlands, UK, USA, Western Europe for a CIF value of Rs. 19,00,000/- (GBP 20,000) and 26 Nos. from Australia, Belgium, Croatia, Denmark, France, Germany, Hungary, Iceland, Ireland, Netherlands, Portugal, Scotland, Slovenia, Spain, Turkmenistan, UAE, UK, USA, Western Europe for a CIF value of Rs. 1,24,00,000/- (Euro 1,55,000)] subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 21.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
20	M/s. Kavita Swittens, New Delhi 01/53/8/E/AM20/K-7/IC	19.06.19	3 nos. of Riding Horses Riding Horses (2 Mares and	32.4	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19. However, the committee decided to seek IT return for the last

			1 Gelding		three years from the applicant.
21	M/s. Chitale Genus ABS India Pvt. Ltd. Pune. 01/53/8/E/AM20/C-9/IC	19.06.19	16 nos. of Holstein Friesian and Jersey Pure Breed Live Bulls	122.6	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mail dated 27.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
22	M/s. Maxima Nutrition, Haryana. 01/53/8/E/AM20/M-15/IC	19.06.19	2000 nos. VJ Quintana X-Vik, 2000 nos. VJ Nibali X-vik, 2000 nos. VJ Gutz X-Vik VJ Leica X-Vik 2000 nos. VJ Choko X-vikete.	142.2	Comments sought from D/o AHD&F on 21.06.2019. DAHD&F vide e-mails dated 05.07.19, 21.08.19 & 09.09.19 has sought information from the firm. The firm vide e-mail dated 10.09.19 has submitted the reply to DAHD&F.
23	M/s. Shibu, Alappuzha. 01/53/8/E/AM20/S-31/IC	18.06.19	1 no. of Live pet Dog	.087	DAHD&F vide OM dated 17.07.19 has informed that the importer has not furnished the pet book, detailed vaccination records and veterinary health certificate accredited by concerned department of the Exporting country. Hence, the firm is to submit above details directly to DAHD&F with copy to DGFT.
24	M/s. Renjith KS, Kerala. 01/53/8/E/AM20/R-16/IC	2.05.19	500 nos. of Live Ornamental Fish	.21	Comments sought from D/o AHD&F on 27.06.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the applicant. Hence, the applicant is to submit above details directly to DAHD&F with copy to DGFT.
25	M/s. Varun Todi 01/53/8/E/AM20/V-11/IC	25.06.19	3 Nos. of Riding Horses	28.8	Comments received from DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 29.08.19. Further, the committee decided to seek IT return for the last three years from the applicant.
26	M/s. IISER, Kolkata. 01/53/8/E/AM20/I-22/IC	21.06.19	12 nos. of Mice (As per ANF-2M)	4.53	Comments sought from D/o AHD&F on 01.07.2019. DAHD&F vide e-mail dated 25.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DAHD&F with copy to DGFT.
27	M/s. Oriental Agency, Kolkata (W.B) 01/53/8/E/AM20/O-3/IC	29.06.19	100 Mts. of Live Fish, Carp/Other	35.2	Rejected as not recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19
28	M/s. ICGEB, New Delhi. 01/53/8/E/AM20/I-26/IC	08.07.19	6 nos. Male Mice 6 nos. Female Mice.	1.52	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19

CLA New Delhi may issue the import authorization to the applicant for import of 12 Nos. of mice (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 05.09.19) from USA for a CIF value of Rs. 1,52,327.77 (USD 3,239.29) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19 as well as with actual user condition besides other

usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

29	M/s. Qualitat Products (India), Chandigarh. 01/53/8/E/AM20/Q-1/IC	05.07.19	100000 nos. of Bovine Semen	344.70	Comments sought from D/o AHD&F on 10.07.2019. DAHD&F vide OM No. L-110102(1)/9/2019-Trade dated 01.08.19 has sought information from the firm.
30	M/s. Green Hills Avian Science and Engineering, Tiruchirappalli 01/53/8/E/AM20/G-12/IC	8.07.19	8 Pairs of Ara chloropterus and 2 pairs of Ara ararauna with cites permit	13.5	Comments sought from D/o AHD&F and MoEF&CC(WL) on 11.07.2019. Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
31	M/s. Life Style Aqua, Bangalore 01/53/8/E/AM20/L-7/IC	10.07.19	10,82,000 nos. of Ornamental Fishes	54.1	Comments sought from D/o AHD&F on 11.07.2019. DAHD&F vide e-mail dated 24.07.19 has informed that the firm has not submitted the application as per the prescribed format of revised sanitary protocol for import of Ornamental fishes into India and requested the firm to submit the application in the prescribed format at earliest.
32	M/s. Tih-Om International, New Delhi 01/53/8/E/AM20/T-21/IC	11.07.19	5,000 Nos. of Fresh Water Fish-Gold Fish (Carassius Auratus)	2.8	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19

CLA New Delhi may issue the import authorization to the applicant for import of 5,000 Nos. of Freshwater-Goldfish (Carassius Auratus) from USA for a CIF value of Rs. 2,80,000/- (USD 4,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

33	M/s. Prof. Amitabha Bandyopadhyay, IIT Kanpur 01/53/8/E/AM20/P-19/IC	10.07.19	12 pairs of Live Mice (12 Male & 12 female)	1.9	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19
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RA Kanpur may issue the import authorization to the applicant for import of 12 pairs of Live Mice (12 Male & 12 female) (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 05.09.19) from USA for a CIF value of Rs. 19,60,46.17 (USD 2858.27) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kanpur.

34	M/s. Dr. Amitabha Bandyopadhyay, IIT Kanpur 01/53/8/E/AM20/D-8/IC	10.07.19	3 Pairs of Live Mice	2.8	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19
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RA Kanpur may issue the import authorization to the applicant for import of 3 Pairs of Live Mice (3 Male & 3 female) (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 05.09.19) from Japan for a CIF value of Rs. 2,89,030/- (JPY 4,50,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kanpur.

35	M/s. Sun Pharma Advance Research Company Ltd., Vadodara 01/53/8/E/AM20/S-38/IC	10.07.19	360 Nos. of Beagle Dogs (186 Nos. of Male Beagle Dogs and 174 Nos. Female Beagle Dogs)	696.00	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19.
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RA Mumbai may issue the import authorization to the applicant for import of 360 Nos. of Beagle Dogs (186 Male and 174 Female), Age 4 to 12 Months, Breed-Beagle from China, USA & European Union for a CIF value of Rs. 6,96,06,723.48 (USD 9,44,076) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19 as well as with actual user condition.

besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

36	M/s. Jindal Polo & Equestrian Foundation, New Delhi. 01/53/8/E/AM20/J-8/IC	12.07.19	12 nos. Polo Horses.	102.5	Comments sought from D/o AHD&F on 23.07.2019. D/o AHD&F vide e-mail dated 31.07.19 has sought information from the firm. The committee also observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
37	M/s. Abhishek Karnani, Mumbai. 01/53/8/E/AM20/A-40/IC	18.07.19	1 no. of Riding Horse	32.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19
RA Mumbai may issue the import authorization to the applicant for import of 1 no. of Riding Horse (as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 23.09.19) for sports only from Germany, UK, Netherlands & Ireland for a CIF value of Rs. 32,00,000/- (Euro 40,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
38	M/s. Golden Traders, Chennai. 01/53/8/E/AM20/G-15/IC	17.07.19	523500 nos. Ornamental Fish	49.10	Comments sought from D/o AHD&F on 24.07.2019
39	M/s. Lets Go Fishing, Bangalore. 01/53/8/E/AM20/L-8/IC	24.07.19	Ornamental Fish	57.91	Comments sought from D/o AHD&F on 26.07.2019. D/o AHD&F vide e-mail dated 29.07.19 sought information from the firm.
40	M/s. Modern Pet Centre, Kolkata, West Bengal. 01/53/8/E/AM20/M-21/IC	27.07.19	10000 nos Black Ruby Barb; 5000 nos. Clown Barb; 50000 Black Ghost; 10000 nos. Tinfoil Barb; 15000 nos. Tiger Barb; 5000 nos. Yellowtail Rasbora	348.65	Comments sought from D/o AHD&F on 30.07.2019. DAHD&F vide e-mail dated 02.08.19 has sought information from the firm.
41	M/s. Meraj Yusha, Bhubaneswer, Odisha 01/53/8/E/AM20/M-19/IC	26.07.19	1 no. of AI Zobair Stud Yearling Colt; 1 no. of AI Zobair Stud Yearling Filly	4.99	Comments sought from D/o AHD&F on 30.07.2019. DAHD&F vide e-mail dated 02.08.19 has sought information from the firm. The committee observed that there is a wide variation in the CIF value of Horses in different applications. Accordingly, the committee decided to seek IT return for the last three years from the applicant.
42	M/s. Yeravada Stud & Agricultural Farm, Pune 01/53/8/E/AM20/Y-1/IC	10.07.19	4 nos. of Live Horses	70.64	Comments sought from D/o AHD&F on 31.07.2019. Further, the committee in its meeting dated 23.08.19 decided to seek IT return for the last three years from the applicant. DAHD&F vide e-mail dated 12.09.19 & 17.09.19 has sought information from the firm.

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43	M/s. Manjri Horse Breeders Farm Private Limited, Pune. 01/53/8/E/AM20/M-23/IC	12.07.19	1 no. of Stallion/ Colt and 20 nos. of Broodmares/Fillies	2000.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19.
RA Mumbai may issue the import authorization to the applicant for import of 1 no. of Stallion/ Colt and 20 nos. of Broodmares/Fillies for breeding from Australia, Canada, France, Ireland, UK, USA, UAE & Japan for a CIF value of Rs. 20,00,00,000/- (USD 30,00,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
44	M/s. The Director, National Institute of Immunology, New Delhi. 01/53/8/E/AM20/T-23/IC	30.07.19	8 nos. Live Mice (4 Female & 4 Male)	1.56	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19.
CLA New Delhi may issue the import authorization to the applicant for import of 08 Nos. Live Mice (04 Male & 04 Female) from USA for a CIF value of Rs. 1,56,800/- (USD 1955.60) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
45	M/s. The Director, National Institute of Immunology, New Delhi. 01/53/8/E/AM20/T-22/IC	29.07.19	14 nos. Live Mice (7 Female & 7 Male)	6.06	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19.
CLA New Delhi may issue the import authorization to the applicant for import of 14 Nos. Live Mice (07 Male & 07 Female) from USA for a CIF value of Rs. 6,06,850/- (USD 7,568.58) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
46	M/s. JK Trust Bombay, Thane. 01/53/8/E/AM20/J-11/IC	31.07.19	500 nos. of Bovine Semen	7.16	Comments sought from D/o AHD&F on 05.08.2019. DAHD&F vide e-mail dated 09.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
47	M/s. Dr. Santosh Chauhan, Bhubaneswar 01/53/8/E/AM20/D-12/IC	02.08.19	12 pairs of Live Mice Strain	9.41	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
RA Cuttack may issue the import authorization to the applicant for import of 12 pairs of Live Mice Strain (DZIP3 conditional mice) from China for research purpose for a CIF value of Rs. 9,41,000/- (USD 13,500) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
48	M/s. Ajit Kamath, Mumbai 01/53/8/E/AM20/A-51/IC	07.08.19	1 nos. of Pet Rabbit	.075	Comments sought from D/o AHD&F on 09.08.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
49	M/s. Arbee Biomarine Extracts Pvt. Ltd., Kottayam, Kerala 01/53/8/E/AM20/A-47/IC	02.08.19	350 MTs of Fish Oil	329.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
RA Cochin may issue the import authorization to the applicant for import of 350 MT of Fish Oil from Oman for a CIF value of Rs. 3,29,09,625/- (USD 4,72,500) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cochin.					
50	M/s. Dr. Santosh Chauhan, Bhubaneswar 01/53/8/E/AM20/D-	02.08.19	36 Pair of Live Mice	8.80	Approved as recommended by DAHD&F vide OM No.

	13/IC		Strain		110102(1)/3/2017-Trade dated 24.09.19.
RA Cuttack may issue the import authorization to the applicant for import of 36 Pairs of Live Mice Strains from USA for research purpose for a CIF value of Rs. 8,80,000/- (USD 12668.36) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.					
51	M/s. Vivo Bio Tech Limited, Hyderabad. 01/53/8/E/AM20/V-14/IC	24.07.19	32150 Nos. of Mice/Rats/Golden Syrian Hamsters/Rabbits,	5045.5	Comments sought from D/o AHD&F on 26.07.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
52	M/s. Sarvang Stud & Agricultural Farm, Bangalore. 01/53/8/E/AM20/S-51/IC	31.07.19	2 nos. of Stallions,	72.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.10.19
RA Bangalore may issue the import authorization to the applicant for import of 02 Nos. of Live Horses (Stallion), Age 04 to 10 years, Sex-Male, Breed-Thorough Bred for breeding from UK&USA for a CIF value of Rs. 72,00,000/- (USD 1,00,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
53	M/s. Director, CSIR-CCMB, Hyderabad 01/53/8/E/AM20/D-11/IC	30.07.19	30 nos. of Mice		Comments sought from D/o AHD&F on 06.08.2019. DAHD&F vide e-mail dated 13.08.19 has sought information from the firm. Hence, the applicant is to furnish reply directly to DAHD&F with copy of DGFT.
54	M/s Punjab Home Guards Canine Trading & Breeding Inst, Mohali 01/53/8/E/AM20/P-21/IC	29.07.19	401 nos. of dogs	455.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19
RA Chandigarh may issue the import authorization to the applicant for import of 401 Nos. of Live Pet dogs (193 Male & 208 Female) (as per details mentioned in the Annexure-I to DAHD&F OM No. 110102(1)/3/2017-Trade dated 23.09.19 for training and providing to different departments of the Government for their security for a CIF value of Rs. 4,55,00,000/- (USD 6,50,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chandigarh.					
55	M/s Indigenous Baptist Mission, Eluru 01/53/8/E/AM20/I-30/IC	16.08.19	914 Box Used Theological Books for Library 103 Box Sacred Literature and booklets 198 Box Whole English Sacred Bibles	4.7	Comments sought from M/o HRD on 21.08.2019
56	M/s Melissa Cossu, Gurugram 01/53/8/E/AM20/M-29/IC	17.08.19	2 Nos of Pet Cats	.05	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
RA Mumbai may issue the import authorization to the applicant for import of 02 Nos. of Pet Cats (description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 24.09.19) from USA for a CIF value of Rs. 500/- (USD 7) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
57	M/s Melissa Cossu, Gurugram 01/53/8/E/AM20/M-30/IC	17.08.19	2 Nos. of Pet dogs	.05	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19. The committee decided to examine the case on file

58	M/s Deesha Malik, Seoul 01/53/8/E/AM20/D-15/IC	19.08.19	2 Nos Pet Dogs, Breed- Maltese. Gender- Female. Age- 8months.	.1	Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19. The committee decided to examine the case on file
59	M/s Varaha Farms & Pork Products, Tumkur, Karnataka 01/53/8/E/AM20/V-18/IC	22.08.19	400 Nos Registered Purebred Porcine (Pig) Semen	24.9	Comments sought from D/o AHD&F on 23.08.2019
60	M/s Vivek Rai, Bhubaneswar, Institute of Life Sciences, Odisha 01/53/8/E/AM20/V-20/IC	23.08.19	6 Nos Live mice strain B6.Cg- Tg(Tyr-cre) 1 Lur/J mice for research and development purpose.	1.5	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19.

RA Cuttack may issue the import authorization to the applicant for import of 06 Nos. of Live Mice strains B6.CgTg (Tyr-cre) 1 Lur/J mice for research from USA for a CIF value of Rs. 1,53,431.30 (USD 2,200) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.

61	M/s Vivek Rai, Bhubaneswar Institute of Life Sciences, Odisha 01/53/8/E/AM20/V-19/IC	23.08.19	12 Nos Live mice strains B6.129-Myh9 tm1.1 Gac/Ori and C57BL/6NT ac-Clqbp tm 1a (EUComm) Wtsi/IcsOrl six of each will be used for research and development purpose.	4.9	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19.
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RA Cuttack may issue the import authorization to the applicant for import of 12 Nos. of Live Mice strains B6.129-Myh9 tm1.1 Gac/Ori and C57BL/6NT ac-Clqbp tm1a (EUComm) Wtsi/IcsOrl for research from France for a CIF value of Rs. 4,98,624/- (Euro 6,400) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Cuttack.

62	M/s The Director, National Institute of Immunology, New Delhi 01/53/8/E/AM20/T-24/IC	26.08.19	4 Nos Live Mice (02 Male and 02 Female)	.01	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19.
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CLA New Delhi may issue the import authorization to the applicant for import of 04 Nos. Live Mice (02 Male & 02 Female) from USA for a CIF value of Rs. 16,036/- (USD 200) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

63	M/s IISER, Pune 01/53/8/E/AM20/I-31/IC	26.08.19	6 Nos. of SATB 1 Flox Live Mice	.05	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 23.09.19.
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RA Pune may issue the import authorization to the applicant for import of 06 Nos. of SATB I Flox Live Mice for research purpose from USA for a CIF value of Rs. 5,000/- (USD 70) subject to the condition mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 23.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.

64	M/s IISER, Pune 01/53/8/E/AM20/1-32/IC	26.08.19	28 Nos of Adult female: xenopus levis	1.7	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.
RA Pune may issue the import authorization to the applicant for import of 28 Nos of Adult female Xenopus levis for research purpose from USA for a CIF value of Rs. 1,70,000/- (USD 2,288) subject to the condition mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 23.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Pune.					
65	M/s Poonawalla Astonish Stud Pvt Ltd, Pune 01/53/8/E/AM20/P-28/IC	27.08.19	4 Nos Brood Mares with age group 3-12 years	170.0	Comments sought from D/o AHD&F on 27.08.2019. DAHD&F vide e-mail dated 12.09.19 & 17.09.19 has sought information from the firm.
66	M/s Zon Groves & Farms, Hyderabad 01/53/8/E/AM20/Z-2/IC	27.08.19	30 Nos 01) LLAMA/ALP ACA/WALLA BIES(10 Nos Each) (05 Male & 05 Female in each) age 06 months to 10 years (allow all together in single import and quarantine procedures at one time for all)	40.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19 and MoEF&CC vide Letter No. 3-29/2019 WL dated 26.09.19, subject to further approval by the competent authority.
67	M/s Zon Groves & Farms, Hyderabad 01/53/8/E/AM20/Z-3/IC	29.08.19	06 No. of Giraffe (Giraffa Spp.) (03 Male & 3 female)	266.2	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 27.09.19 and MoEF&CC vide Letter No. 3-29/2019 WL dated 26.09.19 & 27.09.19, subject to further approval by the competent authority.
68	M/s Yohan Poonawalla, Pune 01/53/8/E/AM20/Y-2/IC	29.08.19	1 Nos Live Canine Pet Dog, Breed Airedale Terrier, Sex Male, Age Between 2 – 11 Months	5.2	Comments sought from D/o AHD&F on 03.09.2019. DAHD&F vide e-mail dated 13.09.19 has sought information from the firm.
69	M/s Soma Chattopadhyay, Institute of Life Sciences, Bhubaneswar 01/53/8/E/AM20/D-20/IC	29.08.19	12 Nos Live mice strain	5.6	Comments sought from D/o AHD&F on 03.09.2019

R&F

70	M/s GVK Biosciences Pvt Ltd, Hyderabad 01/53/8/E/AM20/G-25/IC	29.08.19	100 Nos C57BL/6J Live mice Female 9-11 weeks 200 Nos C57BL/6J Live mice Female 9-11 weeks 200 Nos C57BL/6J Live mice Female 9-11 weeks	21.3	Comments sought from D/o AHD&F on 03.09.2019. DAHD&F vide e-mail dated 12.09.19 has sought information from the firm.
71	M/s Tropical Fish Aquarium, Bangalore 01/53/8/E/AM20/T-24/IC	04.09.19	5000 Nos Molly (Poecilia Latipina) 10000 Nos. Koi Carp (Cyprinus Carpio) 2000 Nos Flower Horn (Amphilophus Labiatus) 10000 Nos Gold Fish (Carassius Auratus)	31.8	Comments sought from D/o AHD&F on 05.09.2019. DAHD&F vide e-mail dated 13.09.19 has sought information from the firm.
72	M/s Sun Pharma Advance Research Company Ltd, Baroda 01/53/8/E/AM20/S-67/IC	04.09.19	245 Nos NOD.B10Sn- H2b/J HOM Homozygous for H2b Male Mice	64.0	Comments sought from D/o AHD&F on 05.09.2019
73	M/s Eniya Aquatics, Chennai 01/53/8/E/AM20/E-8/IC	20.08.19	Ornamental Fish	552.13	Comments sought from D/o AHD&F on 20.08.2019
74	M/s Kushal Vinod Satav, Pune 01/53/8/E/AM20/K-17/IC	05.09.2019	3 Nos Budgerigar	.07	Comments sought from D/o AHD&F & MoEF&CC (WL) on 11.09.2019
75	M/s Gaurav Sud, New Delhi 01/53/8/E/AM20/G-27/IC	05.09.2019	3 Nos Riding Horses for sports activities (Three, Gelding) (Age 03 to 12 Years)	36.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.10.19

CLA New Delhi may issue the import authorization to the applicant for import of 03 Nos. of live horses, Age-3 to 12 years, Breed-Warm Blood for upgrading the skills of riders from UK, USA, UAE, Belgium, Bahrain, New Zealand, Turkmenistan, Germany,

Thailand, Turkey for a CIF value of Rs. 3,60,00,000/- (Euro 45,000) subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

76	M/s National Centre for Cell Science, Pune 01/53/8/E/AM20/N-17/IC	06.09.19	280 Nos Laboratory Mice- Genetically defined	36.0	Comments sought from D/o AHD&F on 11.09.2019. DAHD&F vide e-mail dated 13.09.19 has sought information from the firm.
77	M/s Shiva Shellac & Chemicals, Gondia 01/53/8/E/AM20/S-71/IC	06.09.2019	250 MTS Agarbatti and other odoriferous preparations which operate by burning	144.0	Comments sought from MSME on 13.09.2019
78	M/s Mansi Enterprise, Gandhinagar 01/53/8/E/AM20/M-32/IC	06.09.2019	264 kgs Raw Agarbatti in various Length size 12000 kgs Dhoop Stick 60000 kgs Wood Powder	78.1	Comments sought from MSME on 11.09.2019
79	M/s N Ranga Rao & Sons Pvt. Ltd Mysuru 01/53/8/E/AM20/N-18/IC	06.09.2019	7700 MTS Raw Agarbatti	4372.3	Comments sought from MSME on 11.09.2019
80	M/s Dimpex Enterprises, Mumbai 01/53/8/E/AM20/D-21/IC	06.09.2019	324 MTS Raw Agarbatti without perfume	240.0	Comments sought from MSME on 13.09.2019
81	M/s Raptakos Brett & Co. Ltd, Mumbai 01/53/8/E/AM20/R-33/IC	07.09.19	1 Nos Stallion (Breed- Thoroughbred Breed) 8 Nos Broodmares (Breed- Thoroughbred Breed)	1800.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.10.19
RA Mumbai may issue the import authorization to the applicant for import of 08 Nos. of Broodmares, Age-05 to 12 years, Sex-Female, Breed-Thorough bred and 01 No. of Stallion, Age-05 to 12 years, Sex-Male, Breed-Thorough Bred for breeding purpose from UK, USA, Ireland, Germany, UAE and Australia for a CIF value of Rs. 18,00,00,000/- (USD 26,25,000) subject to the condition mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 04.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.					
82	M/s Yohan Poonawalla, Pune 01/53/8/E/AM20/Y-3/IC	11.09.19	10 Nos French Lop Rabbits (age between 3 months to 3 years)	2.8	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
83	M/s VGP Marine Kingdom Pvt Ltd, Chennai 01/53/8/E/AM20/V-23/IC	14.09.2019	1000 Nos Serpae Tetra (Hyphessobry con Serpae)	22.5	Comments sought from D/o AHD&F on 17.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
84	M/s Yogesh Singh, APCG & Director, Chennai	19.09.2019	6 Nos Plain Zeebra	Nil	Comments sought from D/o AHD&F & MoEF&CC (WL) on 20.09.2019

	01/53/8/E/AM20/Y-4/IC		(Equus quagga) 2 Nos Siamese Crocodile (Corcodytus samensis)		
85	M/s Directorate General, CRPF, New Delhi 01/53/8/E/AM20/D-23/IC	16.09.2019	15 Nos Breeding Stock of Belgian Shepherd (Malinios) Dogs Dam 10 Nos & 05 Nos sire	83.0	Approved as recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 04.10.19

RA Chennai may issue the import authorization to the applicant for import of 15 Nos. of Breeding Stock of Belgian Shepherd (Malinios) Dogs (Dam 10 Nos. & 05 Nos. Sire) from Netherlands for a CIF value of Rs. 83,04,225.37/- (Euro 1,05,000) subject to the condition mentioned in the DAHD&F OM No. 110102(1)/3/2017-Trade dated 04.10.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

Part-2 Department of Industrial Policy & Promotion (DIPP) & Ministry of Environment & Forests (MoEF)

86	M/s. Shrem Construction P. Ltd., Mumbai. 01/53/8/E/AM19/S-48/IC	10.08.18	1000 MT Line Stone Block	145.53	Comments sought from M/o Mines on 14.08.2018. Reminder sent on 19.11.18. Reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. 9/65/2018-TSW dated 20.08.18 has informed that the firm is not a manufacturing unit, therefore, DIPP is not an Administrative Ministry for construction company and the matter may be referred to Ministry of Tourism for comments. Comments sought from Ministry of Tourism on 20.09.2018. Reminder sent on 19.11.18 and 29.05.19. Reminder sent vide agenda note on 20.06.19 & 18.07.19
87	M/s. AP Rubbers Reclaimers Pvt. Ltd., Prakasam Dist., AP. 01/53/8/E/AM19/ A-56/IC	27.12.18	5000MT of Waste Pneumatic Tyre/Used Rubber Tyres & Tubes Scrap	292.00	Comments sought MOEF (HSMD) on 27.12.2018. Reminder sent vide agenda note on 20.06.19 Recommended by DIPP vide OM No. E9(2)/2019-T.S. dated 11.01.19
88	M/s. Coastal Rubbers Hyderabad, AP. 01/53/8/E/AM19/C-25/IC	27.12.18	5000MT of Waste Pneumatic Tyre/ Used Rubber Tyres & Tubes Scrap	292.00	Recommended by DIPP vide OM No. E 9(1)/2019-T.S. dated 08.01.19. Comments of sought from MOEF (HSMD) on 28.12.2018. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
89	M/s. Royal Rubbers, Kerala. 01/53/8/E/AM19/R-25/IC	25.01.19	2000 MT of Waste Parings and Scrap of Rubber	213.7	Comments sought from MOEF (HSMD) on 29.01.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DIPP vide OM No. E 9(12)/2019-T.S. dated 15.04.19

90	M/s. Nikhil Petrochem Pvt. Ltd, 01/53/8/602/AM18/N-23/IC	21.02.19	Enhancement in the quantity and CIF value of the import authorization	-	Recommended by DIPP vide OM No. 9(59)/2017-TSW dated 11.03.19. The firm alongwith their request enclosed the copy of NOC of MoEF&CC vide OM No. 23-69/2016-HSMD dated 31.07.17 which has expired on 30.01.2019. Accordingly, committee decided to seek comments from MoEF&CC. Comments of MoEF&CC sought on 06.06.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
91	M/s. Chemtech Rubber Lining India Pvt. Limited, Krishnagiri Tamil Nadu. 01/53/8/E/AM20/C-4/IC	18.03.19	Used Tube Plates	6.5	As decided in the EFC meeting dated 26.04.19, comments sought from DIPP on 29.05.19. DIPP vide OM dated 06.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. DIPP vide OM No. P-47012/41/2019-T.S. dated 14.08.19 has sought information from the firm. The same has been communicated to the firm
92	M/s. Techno Feeders, Kanpur. 01/53/8/E/AM20/T-1/IC	23.03.19	Zinc Dross	84.0	Comments sought from MOEF (HSMD) on 12.04.2019. MoEF&CC vide e-mail dated 22.04.19 has informed that M/s Techno Feeders, Kanpur has not applied for the NOC in MoEF&CC and requested to communicate them to apply with all relevant documents in MoEF&CC. Hence, the firm is to apply for the NOC in MoEF&CC.
93	M/s. SKY Rubber Industries, Rajkot 01/53/8/E/AM20/S-9/IC	20.04.19	2290 MT of Rubber Tyres Scrap as per ANF-2M	105.00	Comments sought from MOEF (HSMD) & DIPP on 23.04.19. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
94	M/s. Meloy Metals Private Limited, Renigunta 01/53/8/E/AM20/M-3/IC	17.04.19	4500 MT of Lead Battery Plates Covered by ISRI Code "RAILS"	3993.75	Recommended by DIPP vide OM No. P-47012/22/2019-TSW dated 22.07.19 Recommended by MoEF&CC vide OM No. HSM-23/60/2017-HSM dated 30.11.2017. The committee noted that the firm has submitted CA certificate dated 10.06.2019 indicating data for the years 2015-16, 2016-17 and 2017-18. But, not submitted the data for the year 2018-19. The committee accordingly, decided to seek production consumption data for the last three years i.e. 2016-17, 17-18 and 18-19. The firm vide letter dated 17.06.19 has submitted the above details. However, the committee noted that the NOC of MoEF&CC has expired. Accordingly, the committee decided to seek fresh NOC from MoEF&CC. Accordingly, comments of MoEF&CC has been sought on 17.07.19.

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95	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-14/IC	03.05.2019	50 MT of Aluminium Dross	24.5	Comments sought from DIPP on 03.05.2019. DIPP vide OM dated 29.05.19 has suggested to seek comments from M/o Mines. Accordingly, comments sought from M/o Mines on 19.06.19. M/o Mines vide OM No. 16/3/2019-M.V dated 26.08.19 has informed that clearance/NOC from MoEF&CC under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 may sought in the matter. Accordingly, committee decided to seek comments from MoEF&CC.
96	M/s. R.G. Industries Corporation, Bahadurgarh, Haryana. 01/53/8/E/AM20/R-5/IC	04.05.2019	9000 MT used Tyre Scrap and Rubber Tube Scrap	421.2	Comments sought from MoEF (HSMD) on 06.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.05.19 has sought information from the firm. DIPP vide OM No. P-47012/31/2019 T.S. dated 17.09.19 has again sought certain information from the firm. The same has been communicated to the firm vide e-mail dated 25.09.19. Hence, the firm is to furnish the reply directly to DIPP with copy to DGFT.
97	M/s. Emaar Lead Company Private Limited, Coimbatore. 01/53/8/E/AM20/E-4/IC	28.05.19	7200 MT of Lead Battery Plates	5724.0	Comments sought from MOEF (HSMD) on 29.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
98	M/s. Miracle Reclaim Rubber Coimbatore Pvt. Ltd., Kerala. 01/53/8/E/AM20/M-10/IC	31.05.19	100 MT of Old & Used Tyres Scrap	14.0	Comments sought from MOEF (HSMD) & DIPP on 12.06.2019. DIPP vide OM No. P-47012/45/2019 T.S. dated 18.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
99	M/s. Rajhans Oil Extracting Pvt. Ltd. Haryana. 01/53/8/E/AM20/R-9/IC	11.03.19	5100 MT of Used Rubber Tyres Scrap	178.5	Comments sought from MOEF (HSMD) & DIPP on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19.
100	M/s. Sri Sai Ram Industry, Telangana 01/53/8/E/AM20/S-30/IC	18.06.19	9,000 MT of used rubber tyre scrap	202.46	Comments sought from MOEF (HSMD) on 27.05.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DIPP vide OM No. P-47012/46/2019-T.S. dated 27.06.19
101	M/s. Conso Agro India Private Limited, Kottayam.	24.06.19	26000 Kgs. Crumb/	4.61	Comments sought from MOEF&CC on 24.06.2019. Reminder sent to

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	01/53/8/E/AM20/C-11/IC		Rubber Buffing Powder		MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. P-47012/48/2019-T.S. dated 12.07.19
102	M/s. Navkar Industries, Telangana. 01/53/8/E/AM20/N-9/IC	21.06.19	3000MT Used Rubber Tyers Scrap	147.0	Comments sought from MOEF (HSMD) on 24.06.2019. Reminder sent to MoEF&CC vide agenda note dated 20.06.19 and 18.07.19. Recommended by DPIIT vide OM No. 7(50)/2018-TSW dated 02.07.19
103	M/s. Mumbai Fabrics Pvt. Ltd., Raigad. 01/53/8/E/AM20/M-14/IC	15.06.19	270000 MT of Old & used Tyres Scrap	21087.0	Comments sought from MOEF (HSMD) on 20.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/47/2019-T.S. dated 10.07.19
104	M/s. Citrine Resources Private Limited, Mumbai 01/53/8/E/AM20/C-13/IC	25.06.19	14500 MT old & Used Rubber Tyres	1029.50	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/52/2019-T.S. Wdated 02.07.19
105	M/s. Oyster Industries Pvt. Ltd. Silvasa Gujarat. 01/53/8/E/AM20/O-2/IC	25.06.19	6000 MT of Old & Used Rubber Tyres	426.0	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/51/2019-T.S. W. dated 02.07.19
106	M/s. Aradhya Eco Green Industries LLP, Mumbai. 01/53/8/E/AM20/A-32/IC	25.06.19	14000 MT old & Used Rubber Tyres	994.0	Comments sought from MOEF (HSMD) on 26.06.2019. Reminder sent to MoEF&CC vide agenda note dated 18.07.19. Recommended by DPIIT vide OM No. P-47012/50/2019-T.S. dated 02.07.19
107	M/s. Jain Metal Rolling Mills, Chennai. 01/53/8/E/AM20/J-9/IC	22.07.19	2500 MTs Lead scrap as per ISRI Relay	4025.0	Recommended by MoEF&CC vide OM No. 23-130/2014-HSMD dated 16.11.18 for import of 4,000 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Rains, with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container). As per CA Certificate submitted by the firm, their entitlement comes to 26778.40 MT MT. But, the firm had already been granted permission for 2000 MT on the basis of NOC dated 16.11.18 of MoEF&CC. Accordingly, the committee decided to approve 2000 MT of Lead Scrap Relay.
RA Chennai may issue the import authorization to the applicant for import of 2000 MT of Lead Scrap Relay from UAE for recycling/recovery/reprocessing purpose for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23-130/2014-HSMD dated 16.11.18 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.					
108	M/s. Siddhi Industries, Jaipur. 01/53/8/E/AM20/S-41/IC	13.07.19	1000 MT of Aluminium	102.75	Comments sought from MOEF (HSMD), DIPP & M/o Mines on

			Dross		23.07.2019.
109	M/s. Gochem Metals and Alloys, Nalgonda, Telangana. 01/53/8/E/AM20/G-14/IC	16.07.19	3500 MTs Battery scrap	3119.93	Comments sought from MOEF (HSMD) on 24.07.2019
110	M/s. Ashwa Industries, Telangana 01/53/8/E/AM20/A-41/IC	23.07.19	3588 MT Used Tires Shredded	148.30	Comments sought from MOEF (HSMD) on 25.07.2019. DIPP vide OM No. P-47012/53/2019-T.S. W. has sought information from the firm. The same has been communicated to the firm.
111	M/s. Balaji Rubber Industries Private Limited, Salem. 01/53/8/E/AM20/B-17/IC	24.07.19	12000 MTs Used Rubber Tyre Scrap	590.52	Comments sought from MOEF (HSMD) on 26.07.2019 DIPP vide OM No. P-47011/212/2019-TSW dated 09.08.19 has sought information from the firm.
112	M/s. Aym Syntex Limited, Dadra and NA. 01/53/8/E/AM20/A-49/IC	02.08.19	350000 nos. of Used Steel Bobbins	175.0	Comments sought from DIPP on 06.08.2019. DIPP vide OM No. P-47012/56/2019-TSW dated 13.08.19 has suggested to seek comments from DHI and M/o Textiles. Accordingly, comments sought from DIPP & M/o Textiles on 16.09.2019
113	M/s Jayachandran Alloys Private Limited, Erode (TN). 01/53/8/E/AM20/J-13/IC	12.08.19	300 MTs. Lead Scrap as per ISRI Relay	521.25	Recommended by MoEF&CC vide OM No. 23/25/2019-HSMD dated 22.03.19. The firm has not submitted the CA Certified Production-Consumption data. Accordingly, the committee in its meeting dated 23.08.19 had decided to seek CA Certified Production-Consumption data from the firm. The same is awaited from the firm.
114	M/s Raj Metal Industries, Kolkata 01/53/8/E/AM20/R-28/IC	21.08.19	1200 MTS Lead Scrap (ISRI CODE: RAILS)	998.7	Recommended by MoEF&CC vide OM No. 23-40/2010-HSMD dated 17.05.19 for import of 2,200 MT of lead scrap (ISRI Code: Radio, Racks, Relay, Ropes, Rents, Rakes and Rails. As per CA Certificate submitted by the firm, their entitlement comes to 280.37 MT. Accordingly, the committee decided to approve 280.37 MT of Lead Scrap Rails.
RA Kolkata may issue the import authorization to the applicant for import of 280.37 MT of Lead Scrap Rails from GCA for recycling/recovery/reprocessing purpose for a proportionate CIF value subject to the condition mentioned in the MoEF&CC vide OM No. 23-40/2010-HSMD dated 17.05.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kolkata.					
115	M/s Jammu Pigments Limited, Kota Rajasthan 01/53/8/E/AM20/J-16/IC	22.08.19	2650 MTS Lead Scrap as per ISRI 'Relay'	3972.5	Recommended by MoEF&CC vide OM No. 23-582009-HSMD dated 13.09.18. The committee observed that the firm has not submitted the copy of CA certified production Consumption data. Accordingly, the committee decided to seek CA certified production Consumption data from the firm.

116	M/s Shree Metal Works, Muzaffarnagar, Uttar Pradesh 01/53/8/E/AM20/S-62/IC	02.09.19	5000 MTS Battery scrap, like lead battery plates 5000 MTS Battery wastes like scrap drained or dry while intact	7904.2	Comments sought from MOEF (HSMD) on 05.09.2019
117	M/s. Agni Industries, Thane Dist 01/53/8/E/AM20/A-54/IC	20.08.2019	400 MTS Lead Scrap Relay, Rents, Rakes, Rails as per ISRI	572.0	Recommended by MoEF&CC vide OM OM No. 23-142/2013-HSMD dated 22.03.2019 for 650 MT of lead scrap (ISRI Code: Radio, Racks, Relays, Ropes, Rails, Rent, Rakes. As per CA Certificate submitted by the firm, their entitlement comes to 760.65 MT. But, since the firm has requested for 400 MT only, the committee decided to approve 400 MT of Lead Scrap Relay, Rents, Rakes, Rails.

RA Mumbai may issue the import authorization to the applicant for import of 400 MT of Lead Scrap Relay, Rents, Rakes, Rails from GCA for recycling/recovery purpose for a CIF value of Rs. 5,72,00,000/- (USD 817142.85) subject to the condition mentioned in the MoEF&CC vide OM OM No. 23-142/2013-HSMD dated 22.03.2019 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

118	M/s SKVA Rubber Solutions Pvt. Ltd., Mumbai 01/53/8/E/AM20/S-73/IC	09.09.19	30,000 MTS of moulded rubber articles scrap/conveyo r belt scrap/rubber article scrap/pairings/ rubberized nylon friction cord/rubberize d sheet friction cord/rubber compound (cut/shredded/ press baled/sheets/lu mps/chips/roll s)	1728.0	Approved as recommended by DIPP vide OM No. P-47014/98/2019-TSW dated 26.09.19
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RA Mumbai may issue the import authorization to the applicant for import of 18,781 MT of moulded rubber articles scrap/conveyor belt scrap/rubber article scrap/pairings/rubberized nylon friction cord/rubberized sheet friction cord/rubber compound (cut/shredded/press baled/sheets/lumps/chips/rolls) for manufacture of crumb rubber from GCA for a proportionate CIF value subject to the condition mentioned in the DIPP vide OM No. P-47014/98/2019-TSW dated 26.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

119	M/s 3R Recycler Pvt Ltd, East Delhi 01/53/8/E/AM20/T-27/IC	17.09.19	5500 MTS Lead Scrap (ISRI CODE: Rains, Radio, Rakes, Relays, Ropes, Rails, Racks and	4881.2	Recommended by MoEF&CC vide OM No. 23/73/2019-HSMD dated 09.09.19 for import of (i) 4,000 MT of Lead Scrap (ISRI Code: Rains with not more than 2% of liquid/electrolyte by weight in a given lot/consignment/container) and (ii)
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			Rents)		1,500 MT of Lead Scrap (ISRI Code: Radio, Rakes, Relays, Ropes, Rails, Racks and Rents). The committee observed that the firm is applying for the first time. As per CA Certificate, submitted by the firm, the installed capacity of the firm for finished product is 14,600 MT per Annum. Accordingly, the eligibility comes to 7,300 MT. But, since the firm has sought 5500 MT only, the committee decided to approve 5,500 MT of Lead Scrap (ISRI CODE: Rains, Radio, Rakes, Relays, Ropes, Rails, Racks and Rents).
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CLA New Delhi may issue the import authorization to the applicant for import of 5,500 MT of Lead Scrap (ISRI CODE: Rains, Radio, Rakes, Relays, Ropes, Rails, Racks and Rents) for recovery/recycling/reprocessing from GCA for a CIF value of Rs. 488121480/- (USD 67,79,465) subject to the condition mentioned in the MoEF&CC vide OM No. 23/73/2019-HSMD dated 09.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Chennai.

120	M/s. Sasa Rubbers Pvt. L, Gujarat 01/53/E/AM19/S-101/IC	06.09.19	Request for enhancement in the quantity of import license No. 2450000158 dated 26.04.19 from 2152 MT to 10,000 MT	Proportionate	Recommended by MoEF&CC vide OM No. 5-17/2012-HSMD dated 03.05.18 and 27.11.18 and DIPP vide OM No. E 9(20)/2019-T.S. dated 03.10.2019. The committee also observed that on the basis of NOC dated 27.11.2018, the firm had already been granted permission for 2000 MT. Accordingly, the committee decided to enhance the quantity from 2152 MT to 8,000 MT.
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RA Rajkot may enhance the quantity of rubber scrap from 2,152 MT to 8,000 MT of the import authorization No. 2450000158 dated 26.04.19 with proportionate increase in CIF value subject to the condition mentioned in MoEF&CC vide OM No. 5-17/2012-HSMD dated 03.05.18 and 27.11.18. The enclosures will be sent by e-mail to the applicant and RA Rajkot.

Part-3 Ministry of Steel (MoS)

121	M/s. Metallurgical Products India Private Limited, Rauagd. 01/53/8/E/AM20/M-17/IC	12.07.19	450 Kgs. of tantalum scrap	65.91	Comments sought from M/o Steel on 23.07.2019
122	M/s Bradken India Pvt Ltd, Chettipalayam 01/53/8/E/AM20/B-18/IC	29.07.2019	1500 MTS Mild Steel Pipes (Used / Second hand) in various Lengths – for Melting Purpose.	441.9	Comments sought from M/o Steel on 16.09.2019

Part-4 Department of Chemicals & Petrochemicals (DC&PC) & Ministry of Environment & Forests (MoEF)

123	M/s. C.T. Group, Kerala 01/53/8/32008/AM19/C-3/IC	25.05.18	One Ton of Natural Calcuim Carbonate Everzit	.063	Comments sought from C&PC on 05.06.2018. D/o C&PC vide OM dated 13.07.2018 has informed that Natural Calcium Carbonate Everzit is mineral product falling under Chapter 25, which is not looked after by D/o C&PC. The application may be referred to Ministry of Mines to seek their comments in the matter. D/o C&PC vide e-mail dated
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					25.10.2018 informed that the matter does not pertain to D/o C&PC.
					Comments sought from M/o. Mines on 30.07.2018. Reminder sent on 29.05.19. Again reminder sent to M/o Mines vide agenda note dated 20.06.19 and 18.07.19.
124	M/s. S.N. Enterprises, Karnataka 01/53/8/E/AM20/S-11/IC	20.04.19	300 MT of PU Foam Cut Piece high quality-AA Grade	41.67	Comments sought from C&PC and MoEF&CC(HSMD) on 24.04.19. Reminder sent vide agenda note on 20.06.19
125	M/s. Cipla Limited, Mumbai. 01/53/8/E/AM20/C-3/IC	03.05.2019	780 Kgs. Of Bromofluorom ethane	812.5	Comments sought from D/o C&PC and MoEF&CC (O) on 03.05.19. MoEF&CC (O) vide OM No. 11/16/2017-OC dated 08.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
126	M/s. UPL Limited, Bandra, East Maharashtra. 01/53/8/E/AM20/U-1/IC	03.05.2019	Carbon Tetra chloride	232.5	Comments sought from C&PC on 20.05.2019. MoEF&CC vide OM No. 11/7/2015-OC dated 24.09.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
127	M/s. Industrial Foams Private Limited, Greater Noida, UP. 01/53/8/E/AM20/I-9/IC	21.05.2019	240 MT of Carbon Tetra Chloride	420.0	Recommended by D/o C&PC vide OM No. C-II-17014/13/2018-CHEM-II-CPC dated 22.07.2019. Comments sought from MOEF (O) on 21.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19. D/o C&PC vide letter No. 25016/01/2014-Tech.CPC (FTS)-5927 dated 20.06.2019 has sought information from the firm. Hence, the firm is to furnish reply directly to D/o C&PC with copy to DGFT.
128	M/s. Aayush Enterprises, Ghaziabad 01/53/8/E/AM20/A-20/IC	21.05.2019	500 MT of LDPE Bales Scrap	175.0	Comments sought from MOEF (HSMD) on 24.05.2019. Reminder sent vide agenda note dated 20.06.19 and 18.07.19 D/o C&PC vide letter No. 25016/01/2014-Tech.CPC (FTS)-5927 dated 20.06.2019 has sought information from the firm. Again D/o C&PC vide letter No. 25016/01/2014-Tech.CPC (FTS)-5927 dated 22.07.2019 has sought information from the firm. Hence, the firm is to submit reply directly to D/o C&PC with copy to DGFT.
129	M/s. Meghmani Organics Limited, Gujarat. 01/53/8/E/AM20/M-11/IC	03.06.19	325000 Kgs. Of Carbon Tetrachloride	161.8	Comments sought from MOEF&CC (O)& D/o C&PC on 12.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19.

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					MoEF&CC vide OM No. 11/7/2015-OC dated 25.07.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
130	M/s. Tagros Chemicals India Private Limited, Chennai. 01/53/8/E/AM20/T-12/IC	29.05.19	325 MT of Carbon tetra Chloride	161.8	Comments sought from MoEF&CC (O) on 18.06.19. MoEF&CC vide OM No. 11/7/2015-OC dated 24.09.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT. Recommended by D/o C&PC vide OM No. C-II-17014/4/2019-CHEM-II-CPC dated 31.07.19
131	M/s. Manya International, Delhi. 01/53/8/E/AM20/M-12/IC	17.05.19	100000 kgs. Of HCFC 141b	158.40	Comments sought from MOEF&CC (O) on 13.06.2019. Reminder sent to MOEF&CC (O) vide agenda note dated 20.06.19 and 18.07.19
132	M/s Bayer Vapi Pvt. Ltd., Vapi, Gujarat. 01/53/8/E/AM20/B-13/IC	12.06.19	350000 Kgs. Of Carbon Tetra Chloride.	174.31	Comments sought from MOEF&CC (O) & C&PC on 14.06.2019. Reminder sent to D/o C&PC vide agenda note dated 20.06.19 and 18.07.19. MoEF&CC vide OM No. 11/7/2015-OC dated 24.09.19 has sought information from the firm. Hence, the firm is to furnish reply directly to MoEF&CC with copy to DGFT.
133	M/s Gharda Chemicals Limited, Mumbai 01/53/8/E/AM20/G-23/IC	22.08.19	350000 Kgs Carbon Tetra Chloride	183.7	Comments sought from MOEF (HSMD) & C&PC on 23.08.2019
Part-5 Ministry of Electronics & Information Technology (Meity) & Ministry of Environment & Forests (MoEF)					
134	M/s. Royal ARC Electrodes Ltd, Mumbai 01/53/8/14948/AM18/R-36/IC	27.12.17	24 Tons of Chromium Metal Powder	154.44	Comments sought from Meity 05.01.2018. MeitY vide letter No. 16(3)/2018-IPHW dated 20.6.2018 has sought certain information from the firm. Meity vide letter dated 27.11.2018 suggested to seek comments from DIPP. Accordingly comments sought from DIPP on 18.12.2018. Reminder sent on 29.05.19. DIPP vide OM dated 07.06.19 has sought information from the firm. The same has been communicated to the firm on 19.06.19. Hence, the firm is to submit reply directly to DIPP with copy to DGFT.
135	M/s. Anubhav Enterprises, New Delhi. 01/53/8/E/AM20/A-16/IC	13.05.2019	15000 nos. of Old & Used Desktop computer case with power supply, Mother Board, DVD & FAN without processor, Hard Disk,	158.51	Rejected as not recommended by Meity vide Letter No. 16(6)/2019-IPHW dated 09.09.19.

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			Ram Mix brands likes HP, DEL, Lenovo etc.		
136	M/s. Forms and Surfaces India Pvt. Ltd., Pune. 01/53/8/E/AM20/F-5/IC	29.05.19	1 no. of Used Refurbished Industrial Printing Machine	20.04	Comments sought from MeitY on 30.05.2019. Meity vide e-mail dated 22.08.19 informed that query sent to the firm vide letter dated 25.07.19. Meity vide e-mail dated 25.09.19 has informed that response received on 09.08.19, under process.
137	M/s. Flextronics Technologies (I) P. Ltd., Kancheepuram. 01/53/8/E/AM20/F-7/IC	26.02.19	100000 nos. of Refurbished Hard Disk Drive.	5040.0	Comments sought from Meity on 14.06.2019. Meity vide letter No. 16(8)/2019-IPHW dated 03.09.19 has sought information from the firm.
138	M/s. Canara Bank, Bangalore. 01/53/8/E/AM20/C-10/IC	21.06.19	2 nos. IBM 8284-22A Power System S822; 1 nos. IBM V5000 Storage and tape Drive 1nos. IBM 7226-1U3 tape enclosure 1xlt07 Half Height Tape Drive 1 nos. Lenovo 7042 CR9 Rack Mount Hardware Management 2 nos. Cisco Asa 5506 Firewall 1 nos. cisco SG300- 28PP- K9-EU 28 Port Gigabit Pde Pluse Managed Switch	47.23	Comments sought from MeitY on 21.06.2019. . Meity vide e-mail dated 25.09.19 has informed that the matter is under process
139	M/s. Kajal Solanki, Jamnagar. 01/53/8/E/AM20/K-11/IC	05.07.19	1 no. of Graphic Drawing Tablet	.24	Comments sought from Meity on 08.07.2019. Meity vide letter No. 16(10)/2019-IPHW dated 12.09.19 has informed that the applicant has indicated that she does not require import certificate and requested to cancel the application. Hence, the application may be cancelled. Accordingly, the committee decided to close the case.
140	M/s. Rickshaw Delivery, Noida 01/53/8/E/AM20/R-20/IC	11.07.19	5 nos. of Multi Function Printer	.7	Rejected as not recommended by Meity vide Letter No. 16(11)/2019-IPHW dated 09.09.19.

141	M/s. Globalfoundries Engineering Private Limited Bangaluru, 01/53/8/E/AM20/G-16/IC	19.07.19	111 nos. Laptops	71.60	Comments sought from MeitY on 25.07.2019. MeitY vide e-mail dated 25.09.19 informed that query sent to the firm vide letter No. 16(12)/2019-IPHW dated 24.09.19, response awaited.
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Part-7 Ministry of Environment & Forests, Ozone Cell [MoEF(O)]

142	M/s. Marine Solutions Bhavnagar, Gujarat. 01/53/8/E/AM20/M-8/IC	22.04.19	6000 Kgs. Of Halon 1301 Recycled	192.10	Comments sought from MOEF & CC (O) on 11.06.2019. MoEF&CC vide OM No. 11/5/2012-OC dated 28.08.19 has sought certain clarification from the firm. The firm vide e-mail dated 03.09.19 has submitted the reply.
143	M/s. Reflex Industries Limited, Kanchipuram, Tamil Nadu. 01/53/8/E/AM20/R-17/IC	27.06.19	800 MT of HCFC-141 B	1036.0	Comments sought from MoEF(O) on 27.06.19. Reminder sent to MoEF&CC vide agenda note dated 19.07.19.
144	M/s. Royal Industries, Rohini 01/53/8/E/AM20/R-23/IC	15.07.19	200 MTs. of Dichlorofluoro ethane (HCFC141B)	288.0	Comments sought from MOEF&CC (O) on 30.07.2019
145	M/s. Amrit Polychem Pvt. Ltd, Mumbai. 01/53/8/E/AM20/A-48/IC	02.08.19	260 MT of Di Chlorofluoro Ethanes (HCFC 141B)	332.2	Comments sought from MOEF&CC (O) on 05.08.2019
146	M/s Ceasefire Industries Pvt Ltd, Pune 01/53/8/E/AM20/C-18/IC	29.08.19	50000 Kgs HCFC - 123 (Dichlorotriflu ororethane)	354.0	Comments sought from MOEF (O) & C&PC on 03.09.2019

Part-8 Ministry of Environment & Forests, Wildlife Division [MoEF(WL)]

147	M/s. S. Yuvaraj, IFS, Additional Principal Chief Conservator of Forest, & Director, Chennai 01/53/8/AM19/S-59/IC	03.10.18	Plain Zebra, Siames Crocodile	NA	Comments sought from MoEF&CC (WL) on 22.10.2018. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
148	M/s. Hi-Tech Advance Products, Indore 01/53/8/E/AM19/H-30/IC	07.02.19	Veterinary Equipment/Tr anquilizer Equipment/C O2 Injection Rifle and accessories	6.60	Recommended by MoEF&CC vide OM No.3-11/2019 WL dated 05.09.19. The committee decided to seek Arms Dealer License from the applicant.
149	M/s. A&S Creations, New Delhi 01/53/8/E/AM19/A-64/IC	18.02.19	5 nos. of MOD-400 Collars with standard Accessories	.95	Comments sought from MOEF&CC (WL) on 18.02.2019. Comments received from MoEF&CC vide OM dated 18.04.19. But there is a mismatch in the item and DGFT's reference. Accordingly, clarification has been sought from MoEF&CC on 04.06.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
150	M/s. A&S Creations, New Delhi. 01/53/8/E/AM19/A-62/IC	18.02.19	8 nos. of DPS Vertex Collars with Accessories	10.57	Comments sought from MOEF&CC (WL) on 18.02.2019. Reminder sent on 29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
151	M/s. Agnel Lobo, Mumbai, 01/53/8/E/AM19/M-49/IC	23.02.19	Parrot- Green Ring necked	NA	Comments sought from MOEF&CC (WL) on 26.02.2019. Reminder sent on

					29.05.19. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
					Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 22.04.19
152	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-4/IC	10.04.19	1 Nos. of Yukon Night Vision Binocular Tracer 3*42.	2.45	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
153	M/s. Tangerine Design Pvt. Ltd. Gurgaon. 01/53/8/E/AM20/T-4/IC	09.04.19	200000 nos. of Worked Mother of Pearl	26.00	Comments sought from MOEF&CC (WL) on 18.04.2019. Reminder sent vide agenda note on 20.06.19
154	M/s. Samanyu Trading LLP, Delhi. 01/53/8/E/AM20/S-18/IC	08.05.2019	Sussera Lappa (Kuth Roots)	315.0	Comments sought from MoEF&CC (WL) on 09.05.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
155	M/s. S N Consultants, Delhi. 01/53/8/E/AM20/S-24/IC	30.05.19	150000 Kgs. Sussera Lappa	4.50	Comments sought from MOEF&CC (WL) on 03.06.2019. Reminder sent to MoEF&CC (WL) vide agenda note dated 20.06.19 and 19.07.19.
156	M/s. A&S Creations, New Delhi 01/53/8/E/AM20/A-33/IC	28.06.19	2 Nos. of Yukon Night Binocular 3x42	5.22	Comments sought from MOEF&CC (WL) on 01.07.2019. MoEF&CC vide OM dated 09.07.19 has requested to forward the recommendation of Chief Wildlife Warden, Govt. of Odisha for further consideration. Hence, the firm is to submit the recommendation of Chief Wildlife Warden, Govt. of Odisha directly to MoEF&CC(WL) under intimation to DGFT.
157	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-35/IC	09.07.19	10 nos. TGS Sling with standard Accessories	10.8	Comments sought from MOEF&CC (WL) on 10.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
158	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-36/IC	10.07.19	2 nos. of Yukon Night Vision Binoculars Tracker 3x42	.52	Comments sought from MOEF&CC (WL) on 11.07.2019. Reminder sent to MoEF&CC(WL) vide agenda note dated 18.07.19.
159	M/s. A&S Creations, New Delhi. 01/53/8/E/AM20/A-45/IC	31.07.19	4 nos. of Yukon Night Vision Binoculars Tracker 3*42	1.01	Comments sought from MOEF&CC (WL) on 01.08.2019
160	M/s Rajat Singh Shekhawat, Jaipur. 01/53/8/E/AM20/R-27/IC	10.08.19	22 nos. of Taxidermy Animal Mounts	7.54	Comments sought from MOEF&CC (WL) on 13.08.2019
161	M/s Hi-Tech Advanc Product, Indore. 01/53/8/E/AM20/H-15/IC	14.08.19	4 Set. CO2 dart projector double barrel JMDB13, CO2 dart	9.18	Comments sought from MOEF&CC (WL) on 16.08.2019

			projector JMSP25, Dart projector transport case JMD Betc.		
162	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-55/IC	21.08.19	7 Nos GPS Collars with accessories	15.1	Comments sought from MOEF&CC (WL) on 22.08.2019
163	M/s A & S Creations, New Delhi 01/53/8/E/AM20/A-56/IC	22.08.19	10 sets of Telonics LB- 35 Tags with standard accessories	4.0	Approved as recommended by MoEF&CC vide OM No. 3-12/2019 WL (Pt.-1) dated 09.09.19

CLA New Delhi may issue the import authorization to the applicant for import of 10 sets of Telonics LB-35 Tags with standard accessories from USA for a CIF value of Rs. 4,07,304/- (USD 5,657) subject to the condition mentioned in the MoEF&CC vide OM No. 3-12/2019 WL (Pt.-1) dated 09.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

164	M/s A&S Creations, New Delhi 01/53/8/E/AM20/A-59/IC	10.09.2019	3 Nos GPS Collars with standard accessories	7.4	Comments sought from MOEF&CC (WL) on 16.09.2019
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Part-9 D/o. Heavy Industry (DHI)

165	M/s. Scania Commercial Vehicals India Private Limited, Kolar, Karnataka. 01/53/8/E/AM20/S-17/IC	29.03.2019	685.00 MTs Spare Parts of Vehicle	1.21	Comments sought from Heavy Industry on 09.05.2019. Reminder sent vide agenda note on 20.06.19. DHI vide OM dated 22.07.19 has sought information from the firm. Hence, the firm is to submit reply directly to DHI with copy to DGFT.
166	M/s. Tata Motor Limited, Mumbai. 01/53/8/E/AM20/T-15/IC	29.05.19	1 no. of KIA BONGO III 1 Ton Second Hand	11.1	Comments sought from MoEF&CC (HSMD) and DHI on 31.05.19. DHI vide OM No. M/s. Tata Motors Ltd/2019-HEI dated September, 2019 has requested to provide policy/guideline on import of second hand goods and precedence, if any, to enable them to finalise the comments.
167	M/s. Volkswagen Group Sales India Pvt. Ltd., Mumbai. 01/53/8/E/AM20/V-8/IC	28.05.19	2 nos. 059911024GX -Starter, 2 nos. 01J300057EX -CVT, 2 nos. 057130851CX -Pump etc.	1546.64	Comments sought from MOEF & DHI on 17.06.2019. DHI vide OM No. M/s. TATAMotorsLtd/2019-HEI dated August, 2019 has requested to provide precedents in the applicant's earlier case and other similar cases dealt by DGFT to finalise the comments.
168	M/s. Bharat Electronics Limited, Bangalore. 01/53/8/E/AM20/B-16/IC	16.07.19	6000 Kgs. of Chromium Powder	161.67	Comments sought from Heavy Industry on 01.08.2019. Meity vide Letter No. 16(13)/2019-IPHW dated 03.09.19 has sought information from the firm.
169	M/s. Ashraf Hassan Nalakthu Kandathil, Kerala. 01/53/8/E/AM20/A-38/IC	12.07.19	6 nos. of ARA Macao & 6 nos. of ARA Chloroptera	6.96	Comments sought from D/o AHD&F on 23.07.19 and MOEF (WL) on 01.08.2019, Recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19.

Part-10 Ministry of Home Affairs (MHA-PM Division)

185

170	M/s. Rolta India Ltd, Mumbai 01/53/8/521/AM17/R-14/IC	17.08.16	8 nos. of Hand held Thermal Imager	172.52	MHA vide OM No. IV-20011/12/2018- Prov-I/948 dated 30.03.2019 informed that comments to be received from MoD. Reminder sent vide agenda note on 20.06.19. MHA vide UO No. IV-24011/08/2018-Prov-I dated 19.07.19 has informed that comments is still to be received from MoD.
171	M/s. Huges Precision Manufacturing Pvt. Ltd. Bangalore. 01/53/8/E/AM20/H-7/IC	15.06.19	300 nos. of Ammunition Caliber 7.62 * 51 mm	.10	Recommended by MHA vide OM No. IV-13012/12/2019/Prov-II-938 dated 25.09.19. The committee decided to examine the case on file.
172	M/s. Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-28/IC	10.06.19	100 nos. of Rubberised Pistol Grip; 100 nos. of polymer Rail; 100 nos. of of Ak Picatinny Dust Cover 100 nos. Side mount for 1 flash light 100 nos Extendable Butt stock 100 nos. Ak Ultimac Magazine 30 Round 100 nos Reflex sight (2 nd gen) Wit Kill Flash	52.7	Recommended by MHA vide OM No. IV-13012/12/2019/Prov-II-938 dated 25.09.19. The committee decided to examine the case on file.
173	M/s. SRG Techno (Pvt.) Limited, Gurgaon. 01/53/8/E/AM20/S-39/IC	12.07.19	1 no. of Caterpillar 297 D (Rook Vehicle)	212.73	Recommended by MHA vide OM No. IV-13012/12/2019/Prov-II-938 dated 25.09.19. The committee decided to examine the case on file.
174	M/s. Star Aerospace Industries, Dehradun (Uttarakhand) 1/53/8/E/AM20/S-47/IC	26.07.19	60 nos. of Rubberised Pistol Grip; 60 nos. of quick release folding Grip with Mount; 60 nos. of reflex sight; 60 nos. AK pdc Mount; 60 nos. Folding Buttstock for AK-47; 60 nos. AK-47-7.62*39 30 Round etc.	35.06	Comments sought from MHA (PM Divn.) on 30.07.2019

175	M/s Dinex India Pvt. Ltd., Dehradun 01/53/8/E/AM20/D-18/IC	27.08.19	6 Set Plastic parts for modification and upgradation of ak rifle as per invoice/list enclosed	1.0	Recommended by MHA vide OM No. IV-13012/12/2019/Prov-II-938 dated 25.09.19. The committee decided to examine the case on file.
176	M/s PLR Systems Pvt Ltd, Delhi 01/53/8/E/AM20/P-30/IC	30.08.19	20 Nos Base, Metal, Ejection Port Cover (Part No 7041014) 40 Nos Swivel, Polymer, Sling (Part No 7051036)	140.7	Comments sought from MHA (PM Divn.) on 03.09.2019
177	M/s Star Aerospace Industries, Dehradun 01/53/8/E/AM20/S-84/IC	13.09.2019	300 Nos Round Drum Magazine with 75 Rounds Capacity 600 Nos Magazine 30 Round (Accessories of Coupled Magazine with 60 round capacity). 300 Nos Polymer and straps magazine coupler(accessories of coupled magazine with 60 rounds capacity). 300 Foldable bipod (Foldable bipod with rail mount). 300 Nos Polymer rail (accessories of foldable bipod with rail mount) 300 Nos Adaptor bipod (accessories of foldable bipod with rail	228.7	Comments sought from MHA (PM Div.) on 19.09.2019

			mount) 300 Nos Foldable buttstock 300 Nos Cheek rest (accessories of foldable buttstock) 300 Nos Sling swivel attachment (Accessories of foldable butt stock) 87 Nos Silencers 300 Nos Reflex sight 300 Nos Rail Mount (accessories of reflex sight)		
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Part-10 MHA (IS Division)

178	M/s Nanda Shartraya, Lucknow 01/53/8/E/AM20/N-14/IC	21.08.19	1000000 Nos Ammunition	14.8	The committee decided to examine the case as per clarification from MHA.
179	M/s Capital Gun House, Lucknow 01/53/8/E/AM20/C-17/IC	21.08.19	350000 Nos Ammunition	16.1	The committee decided to examine the case as per clarification from MHA.
180	M/s Nanda Arms Corporation, Lucknow 01/53/8/E/AM20/N-16/IC	27.08.19	1000000 Nos. Ammunition	15.8	The committee decided to examine the case as per clarification from MHA.
181	M/s S. N Kohli & Sons Delhi 01/53/8/E/AM20/S-64/IC	04.09.19	25000 Nos Pistol cartridge of .25 & .30 Mauser & Rifle cartridge of 6.5 mm, .22 Savage, .22 Hornet, .275, 7 mm Mauser, 8x57, 8x57S, 9.3 mm 9.5 mm & 30.06	6.2	The committee decided to examine the case as per clarification from MHA.
182	M/s Geo Informatics Consultants Pvt Ltd, Delhi 01/53/8/E/AM20/G-28/IC	07.09.2019	10000 Nos 6.8mm SPC GMJ-M2A1 Ammunition and 7.62x39mm SPC FMJ- M2A1 Ammunition	5.4	The committee decided to examine the case as per clarification from MHA.
183	M/s Hughes Precision Manufacturing Pvt Ltd, Bangalore 01/53/8/E/AM20/H-17/IC	12.09.2019	1203 Nos Ballistic Testing equipment for	149.0	The committee decided to examine the case as per clarification from MHA.

			small caliber ammunition as per proforma invoice 22/2019 dated 27.08.2019 and 18/2019 dated 06.08.2019 issued by Z.P.V. Proizvodnja doo. Serbia copies attached in the uploaded documents		
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Part-11 Defence Research & Development Organisation (DRDO)

184	M/s. UAV Systems Private Limited, Kolkata. 01/53/8/E/AM20/U-2/IC	31.05.19	22 Nos. of parrot Drones	16.12	Recommended by DRDO vide e-mail dated 20.06.19, subject to NOC from MEA and DDP. Accordingly, the committee decided to seek comments from MEA and DDP. Comments sought from MEA and DDP on 12.07.19.
185	M/s Ananth Technologies Ltd, Hyderabad. 01/53/8/E/AM20/A-52/IC	23.07.19	2 nos. of TV/S-75 Thermal Vision Sight & NV/M Night Vision Monoculars	8.20	DRDO vide e-mail dated 30.08.2019 has requested to obtain undertaking from the firm regarding the returning of item to the OEM after the demonstration. DRDO has also informed that DRDO may recommend the case subject to stated above. The firm has submitted the above undertaking on 26.09.19. Accordingly, the committee decided to approve the case.

RA Hyderabad may issue the import authorization to the applicant for import of 2 nos. of TV/S-75 Thermal Vision Sight & NV/M Night Vision Monoculars from Belarus for a CIF value of Rs. 8,20,750/- (USD 11,725) subject to the condition that the firm will return the imported item to the OEM after demonstration as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Hyderabad.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

186	M/s. Pon Pure Chemical India Private Limited, Chennai. 01/53/8/E/AM20/P-8/IC	14.05.2019	2000 MTs of EXXSOL - D 40	27101290	The committee observed that M/o PNG has recommended the case vide OM No. P-12019(11)/4/2017-Supply (C-15403) dated 19.09.19, with a rider that the party is not the actual user and will trade this product. DGFT may take an appropriate view. The committee decided to approve the case, subject to submission of details of GST invoices for the import made against previous license issued to the firm.
187	M/s. Tata Motors Limited, Mumbai. 01/53/8/E/AM20/T-14/IC	29.05.19	8568 Kgs. Of Gas Online Euro 6 Cert Fuel E10 & 10320 of Diesel Euro 6	27101219	Comments sought from M/o P&NG on 31.05.2019. M/o P&NG vide OM dated 20.06.2019 has sought information from the firm.

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			Cert Fuel B7		
188	M/s. Rajkamal Industries Pvt. Ltd. Ahmedabad. 01/53/8/E/AM20/R-15/IC	25.06.19	5000 Mt of Base Oil SN-50 Grade	27101960	The request of the firm has been rejected with the approval of DG. Accordingly, the committee decided to close the case.
189	M/s. Vishveshwar Oil & Lubricants Pvt. Ltd, New Delhi 01/53/8/E/AM20/V-12/IC	03.07.19	151.485 MTs of SKO	27101910	Comments sought from M/o P&NG on 04.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
190	M/s. PS Enterprises, Coimbatore, Tamil Nadu 01/53/8/E/AM20/P-18/IC	06.07.19	500 MTs of Fatty acid Methyl Ester Blended with Bituminous Mineral Oil	27102000	Comments sought from M/o P&NG on 11.07.2019. Reminder sent to M/o P&NG vide agenda note dated 18.07.19.
191	M/s. P.D. Industries, New Delhi 01/53/8/E/AM20/P-17/IC	08.07.19	146.300 MTs of SKO	27101910	Comments sought from M/o P&NG on 08.07.19. M/o P&NG vide OM dated 29.07.19 has informed that the application of the firm has been forwarded without attaching the specifications of the product. It is also requested to ascertain from the firm whether the end product that is extracted in the process is N-Paraffins or not. Reply from the firm is awaited.
192	M/s. Witmans Industries Private Limited, Mumbai. 01/53/8/E/AM20/W-5/IC	23.07.19	10000 MTs of Palm Methyl Ester/ Bio Diesel	38260000	Comments sought from M/o P&NG on 26.07.2019
193	M/s. Rajesh Power Services Pvt. Ltd., Ahmedabad. 01/53/8/E/AM20/R-26/IC	07.08.19	5 nos. of IG 1805 60 I Insulating compound (Parts of Electric Cable Joining Kit)	27102000	Comments sought from M/o P&NG on 09.08.2019. M/o P&NG vide OM dated 27.08.19 has informed that the request of the firm has been forwarded to M/o P&NG without attaching the specifications of the product to be imported and requested to obtain the same for forwarding to them. The firm has been requested to provide specifications of the products to be imported on 25.09.19. Hence, the applicant is to furnish reply directly to M/o P&NG with copy to DGFT.
194	M/s. Becton Dickinson India Private Limited, New Delhi. 01/53/8/E/AM20/B-19/IC	06.08.19	12.701 kgs of Soltrol-10	27101290	Approved as recommended by M/o P&NG vide OM No. P-12019(11)/130/2018-Sup./ (C-26686) dated 26.09.19, subject to further approval by the competent authority.
195	M/s Pon Pure Chemicals India Pvt. Ltd., Chennai. 01/53/8/E/AM20/P-	25.07.19	200 MTs of ISOPAR-G	27101290	Comments sought from M/o P&NG on 14.08.2019. M/o P&NG vide OM No. P-

	24/IC				12019(11)/35/2019-Sup./(P-31537) dated 30.08.19 has sought information from the firm. Hence, the firm is to furnish the information to M/o P&NG.
196	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-22/IC	13.08.19	55.120 MTs of Petroleum Hydrocarbon Solvent	27101990	Comments sought from M/o P&NG on 14.08.2019. M/o. P&NG vide OM No. P-12019(11)36/2019-Sup./(P-31540) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
197	M/s Gastrade International, Kutch, Gujarat. 01/53/8/E/AM20/G-20/IC	12.08.19	766.240 MTs of petroleum Hydrocarbon Solvent	27101990	M/o P&NG vide OM No. P-12019(11)34/2019-Sup./(P-31510) dated 04.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
198	M/s G.R Pahwa Enterprises, Sahnewal, Punjab 01/53/8/E/AM20/G-24/IC	26.08.19	270 MTS Industrial Composite Mixture plus otherwise known as Mineral Turpentine Oil (MTO) &/or Low Aromatic White Spirit(LAWS) &/or Oil(SKO)	27101910	Comments sought from M/o P&NG on 27.08.2019. M/o P&NG vide OM No. P-12019(11)38/2019-Sup./(P-31677) dated 13.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the firm is to furnish above details to M/o P&NG.
199	M/s Suzuki Motor Gujarat Pvt Ltd, Ahmedabad 01/53/8/E/AM20/S-58/IC	29.08.19	912 Kgs CEC-RF-02-03, (EURO IV Gasoline) 918 Kgs CEC Legislative Fuel RF-02-08 E5 (EURO V Gasoline) 918 Kgs Gasoline, EURO-6 Cert Fuel E10	27101220 27101220 27101220	Comments sought from M/o P&NG on 03.09.2019
200	M/s Ureca Consumers CO. OP Stores Ltd, Ahmedabad 01/53/8/E/AM20/U-3/IC	03.09.19	2496 Ltr. SDA	22072000	The committee decided to examine the case on file.
201	M/s. Oil Energy, Delhi 01/53/8/E/AM20/O-4/IC	04.09.19	104 MTS Superior Kerosene Oil (SKO)	27101910	Comments sought from M/o P&NG on 05.09.2019
202	M/s SI Group - India Pvt Ltd, Navi Mumbai	10.09.2019	2000 MTS Propylene	27101219	Comments sought from M/o P&NG on 13.09.2019

	01/53/8/E/AM20/S-76/IC		Tetramer		
203	M/s SI Group – India Pvt Ltd, Navi Mumbai 01/53/8/E/AM20/S-75/IC	10.09.2019	8000 MTS Propylene Trimer	27101219	Comments sought from M/o P&NG on 13.09.2019
204	M/s Ashirwad Industries, Pune 01/53/8/E/AM20/A-61/IC	14.09.19	10800 MTS Denature Ethyl Alcohol	22072000	The committee decided to examine the case on file.

Part-12 Ministry of Petroleum & Natural Gas (M&PNG)

205	M/s. In Machineries & Equipments Pvt. Ltd., Cuttack. 01/53/8/E/AM20/I-19/IC	12.06.19	1 nos. Marine Radar with less Antenna Radiator Cable & 1nos. Navtex Receiver Complete Set	14.42	DoT vide Letter No. R-11020/05/2016-PP dated 26.07.19 and Corrigendum dated 05.09.19 has informed that the firm is required to obtain an import license from Regional Licensing Office (RLO) of WPC Wing Chennai. For this they have to obtain frequency allotment letter for use of the Radar.
206	M/s. Ingram Micro India Pvt. Ltd, Mumbai 01/53/8/E/AM20/I-29/IC	12.07.19	50,000 Nos. of Drone (Nano) Max Weight (including payload camera) less than or equal to 250 gram, Max height above ground level 50 meters/15 feet as per the DGCA CAR 16/15-20 dated 27.07.16	2651.29	The firm has enclosed copy of Equipment Type approval No. WR-ETA/20199622 dated 28.01.2019. The committee decided to await response of WPC Cell of DOT on the issue already taken up separately by Policy 2 Division.

Part-15 Directorate General of Civil Aviation (DGCA)

207	M/s. Hemani Exim Private Limited, Mumbai. 01/53/8/E/AM20/H-10/IC	24.07.19	6000 nos. of Model Aircrafts	225.0	Comments sought from DGCA on 26.07.2019.
208	M/s Helicopter Engines MRO Private Limited, Bangalore. 01/53/8/E/AM20/H-14/IC	14.08.19	34 Nos. Special Tools for repair activity of artouste helicopter engine	64.8	Comments sought from DGCA on 19.08.2019
209	M/s Delhi International Airport Limited, New Delhi 01/53/8/E/AM20/D-14/IC	16.08.19	1 Nos Waterjet Disrupter model 20mm Neutrex along with accessories including dual laser aiming pointer, projectiles.	15.9	Comments sought from DGCA on 21.08.2019

			20mm Neutrex Magnum Cartridges 70 grain - 50 nos., 01 no. M2A1 Metal Ammo Box for Cartridges.		
210	M/s Directorate of Aviation, Mumbai 01/53/8/E/AM20/D-19/IC	29.08.19	1 Nos EC 145- 264 one (1) H 145 Helicopter	7243.0	As recommended by DGCA vide Letter No. 5-1551/2003-AI(2) dated 11.09.19, permission has been granted to the firm on file (Ex-post facto approval)
211	M/s Director of Civil Aviation (Govt. of Gujarat), Ahmedabad 01/53/8/E/AM20/D-22/IC	09.09.19	1 Nos Bombardier challenger 650 CL600-2B16	19803.7	As recommended by DGCA vide Letter No. AV 14015/AAC/18/2019-AT-1 Dated 13.09.19, permission has been granted to the firm on file (Ex-post facto approval)
212	M/s Interglobe Aviation Ltd, New Delhi 01/53/8/E/AM20/T-35/IC	10.09.19	1 Nos Adiru (Part No. HG2030BE04) All GCA Countries 1 Nos MMR- MULTI Mode Receiver (Part No. 822-1152- 122)	244.4	Approved in terms of DGCA letter No. 5-1698/2006-AI(2) dated 28.07.2016 wherein they have informed that they have issued Airworthiness Advisory Circular AAC 02 of 2016 on import/export of aircraft spares, item of equipment for use on aircraft. As per the circular, Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer based on which import permission may be granted. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organization may approach regional/sub-regional office for necessary support.

CLA New Delhi may issue the import authorization to the applicant for import of 02 Nos. of Aircraft parts [as per ANF-2M] from GCA for a CIF value of Rs. 2,44,45,539.63 (USD 325940.53) subject to the condition that Quality Manager of the CAR 145 approved organization will ensure that the imported aircraft items part number matches with the illustrated Parts Catalogue (IPC) published by manufacturer. However, in case custom authorities require any further clarification / authentication of parts by DGCA, the aircraft operator /approved organisation may approach regional/sub-regional office for necessary support as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.

213	M/s Airports Authority of India 01/53/8/E/AM20/A-62/IC	18.09.2019	1 Set of Augmentation of Advanced Surface Movement Guidance and Control System (ASMGCS)	559.3	Approved as recommended by Ministry of Civil Aviation vide OM No. AV-19017/2/2017-AAI dated 25.09.19
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RA Mumbai may issue the import authorization to the applicant for import of 01 Set of MLAT TX/RX Sensors (P/o ASMGCS-Advanced Surface Movement Guidance and Control) from Netherland for a CIF value of Rs. 5,59,34,615.20 (Euro 6,92,260.09) subject

to the condition mentioned in the Ministry of Civil Aviation OM No. AV-19017/2/2017-AAI dated 25.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Mumbai.

Part-16 Ministry of Textiles (MoT) & Jute Commissioner (Jt. Comm)

214	M/s Rameshwar Prasad Bardanavala, Kanpur 01/53/8/E/AM20/R-29/IC	21.08.19	50000 Nos. of Used Jute Bag 100 Percent Echo Friendly	6.6	In an another case, M/o Textiles vide OM No. 15/18/2015-Jute dated 28.08.19 informed that it has been decided to continue the decision taken vide OM of even No. dated 20.08.2015 through which DGFT was requested to ensure that import of second hand jute bags is not allowed because there is necessity for safeguarding the interests of the domestic jute growers and workers of jute mills which have been facing difficulties in marketing their products. M/o of Textiles has again requested to ensure that import of restricted item Jute bags is not permitted. Accordingly, committee decided to reject the case.
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Part-17 Department of Food & Public Distribution

215	M/s RPC Foods Pvt Ltd, New Delhi 01/53/8/E/AM20/R-13/IC	30.07.19	150 MT of California Medium Grain Sushi Rice and 25 MT of Sushi Rice	223.65	The committee noted that in the FY-2019-20, permission has already been granted to the firm for import of 450 MT of rice and as per as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, permission may be granted to the applicants for a maximum of 500 MT in an year without referring the application to D/o Food & PD. Accordingly, the committee decided to recommend 50 MT of rice, subject to approval by the competent authority.
216	M/s Tasy Bite Eatables Ltd, Pune 01/53/8/E/AM20/T-26/IC	04.09.19	150 MTS Thai Hom Mali Milled Rice 100 percent, 25 kg PP Bags	128.1	Recommended, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority
217	M/s Wakaba Japanese Food Co., New Delhi 01/53/8/E/AM20/W-8/IC	10.07.19	19 MTS Shelled polished medium grain sticky rice	15.0	Recommended, as per D/o Food OM dated 24.07.2017 and dated 28.11.2017, subject to approval by the competent authority

Part-18 Petroleum & Explosives Safety Organization (PESO)

218	M/s. Bharat Electronics Ltd, Pune 01/53/8/E/AM19/B-33/IC	05.12.18	Electronic Fuze	9170.00	Comments sought from PESO on 07.12.2018. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19.
219	M/s. Himachal Futuristic Communications Ltd, Solan 01/53/8/E/AM19/H-28/IC	16.01.19	M100 Electric Detonator	24.77	Comments sought from PESO on 17.01.19. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19
220	M/s Himachal Futuristic Communications Ltd., Solan Himachal Pradesh. 01/53/8/E/AM19/H-32/IC	27.02.19	HI-SA Safe and Arm Unit & M100 Electric	32.10	Comments sought from PESO on 01.03.2019. The committee decided to remind the PESO. Reminder sent vide agenda note on 20.06.19

			Detonator.		
221	M/s. Pixadoo Visuals Private Limited, Bangalore. 01/53/8/E/AM20/P-11/IC	23.05.19	128 Nos. of Composit TI for stage Effect, Host Controller Falls Under Other Pyrotechinc Articles etc.	4.14	Comments sought from PESO on 28.05.2019. Reminder sent vide agenda note on 20.06.19
222	M/s. Sial Manufactures Pvt. Ltd., Lucknow. 01/53/8/E/AM20/S-44/IC	17.07.19	119 Box of Primers G	26.94	PESO vide Letter No. E-25(38)Import/Pol/2018 dated 22.08.19 has sought information from the firm.
223	M/s Focus Energy Limited, New Delhi 01/53/8/E/AM20/F-12/IC	27.08.19	5 Nos Kit, Pellet/crtg, 1.75 in, HMX, D UN0444, Charges, explosive, commercial 1.4D 5 Nos Kit, Pellet/Crtg, 2 in, HMX, DCST UN0444, Charges, Explosive, Commercial, 1.4D 3 Nos Kit, Pellet/Cart, HMX, 2.625 DCST UN0444, Charges, Explosive, Commercial, 1.4D 13 Nos MDF Assembly, DCST-A, S274-5, UN0257, Fuzes Detonating, 1.4B 20 Nos Det, ELEC, D1208, HMX, Resistorize UN0255 Detonators, Electronic, 1.4B	22.4	Approved as recommended by PESO vide Letter No. E-25(38)/81/2019 dated 17.09.19

			5 Nos Charge, Tubing Cutter, 2.25 I UN0440, Charges, Shaped, 1.4D		
CLA New Delhi may issue the import authorization to the applicant for import of Explosives (as per ANF-2M) for carrying out oil exploration from USA for a CIF value of Rs. 22,43,023.33 (USD 31,153.10) subject to the condition mentioned in the PESO Letter No. E-25(38)/81/2019 dated 17.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and CLA New Delhi.					
224	M/s Sukhdev Explosives Pvt Ltd, Surat 01/53/8/E/AM20/S-60/IC	31.08.19	100000 Nos DX Cartridge 6.8 18 M10 Black 50000 Nos DX Cartridge 6.8 18 M10 Red 50000 Nos DX Cartridge 6.8 18 M10 Yellow	8.7	Comments sought from PESO on 03.09.2019. PESO vide letter dated 24.09.19 has suggested to seek comments from MHA. The committee decided to examine the case as per clarification from MHA.
225	M/s HLS Asia Limited, Noida Uttar Pradesh 01/53/8/E/AM20/H-16/IC	04.09.19	6000 Nos Part No. 102624465, CHG 4.625 in Millenium II HMX 21G, UN0440, Class 1.4D 5000 Nos Part No. 101366678, CHG 3.125 Millenium DP HMX 21G, UN0440, 1.4D	988.1	Comments sought from PESO on 05.09.2019
226	M/s Ideal Detonators Pvt Ltd., Secunderabad 01/53/8/E/AM20/I-34/IC	04.09.19	12288000 Mtr Plastic Shock Tube Rioline	422.4	Comments sought from PESO on 11.09.2019
227	M/s Srijan System Pvt Ltd, New Delhi 01/53/8/E/AM20/S-70/IC	05.09.19	25000 Nos Bird Bomb/Bangers 25000 Nos Bird Whistlers 100000 Nos Geco Blank Caps Cal.6MM 60 Nos RG-3 Six Shot Launcher, Cal.6MM	29.9	Comments sought from PESO on 11.09.2019

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			(Signal Pistol)		
228	M/s Srijan System Pvt Ltd, New Delhi 01/53/8/E/AM20/S-69/IC	05.09.19	25000 Nos Bird Bomb/Bangers 25000 Nos Bird Whistlers 100000 Nos Geco Blank Caps Cal.6MM 20 Nos RG-3 Six Shot Launcher, Cal.6MM (Signal Pistol)	28.4	Comments sought from PESO on 11.09.2019
229	M/s Srijan Systems Pvt Ltd, New Delhi 01/53/8/E/AM20/S-77/IC	10.09.2019	25000 Nos Bird Bomb/Bangers 25000 Nos Bird Whistlers 100000 Nos Geco Blank Caps CAL.6MM 120 Nos RG-3 Six shot launcher, CAL.6MM (Signal Pistol)	32.3	Comments sought from PESO 16.09.2019
230	M/s CDET Explosive Industries Pvt Ltd, Nagpur 01/53/8/E/AM20/C-20/IC	13.09.2019	8640 KME This tube is used for assembly with filled shells to manufacture non-electric detonators	268.7	Comments sought from PESO on 17.09.2019
231	M/s Syannlab Solutions Pvt. Ltd, Bengaluru 01/53/8/E/AM20/S-78/IC	13.09.2019	1 kgs Smoke Emitters	.06	Comments sought from PESO 17.09.2019
Part-19 D/o Pharma					
232	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-17/IC	14.05.2019	173.680 kgs., 26.720 kgs. Bromofluoro Methane	160.3	Permission has been granted as recommended by MoEF&CC vide OM No. 11/16/2017-OC (Part-I) dated 22.08.19 (Ex-post facto approval)
233	M/s. Aarti Industries Limited, Mumbai. 01/53/8/E/AM20/A-14/IC	14.05.2019	174 kgs., 24 kgs. Bromofluoro Methane	185.3	Permission has been granted as recommended by MoEF&CC vide OM No. 11/16/2017-OC (Part-I) dated 22.08.19 (Ex-post facto approval)
Part-21 Miscellaneous					
234	M/s. K.K. Traders, Amritsar 01/53/8/468/AM18/K-9/IC	07.07.17	2500 Kgs. of Castor SAC (Castoerum) Grade 1&	395.61	DIPP vide OM No. 9/50/2017-TSW/116 dated 08.08.2017 has suggested to consult Ministry of AYUSH in the matter. Comments sought from AYUSH

			Grade 2.		on 30.8.2017 & 12.12.2017M/o. AYUSH vide OM No. K-11021/03/2017-DCC dated 02.04.2018 has intimated that comments of MoEF & CC may be taken to facilitate the decision in DGFT. Comments sought from MoEF&CC on 15.04.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide agenda note on 20.06.19.
235	M/s. K.K.Traders Amritsar 01/53/8/22342/AM18/K-17/IC	20.02.18	100 MT of Costos Roots (Saussuresa Lappa)	260.09	Comments sought from AUYSH on 09.03.18. Comments sought from MoEF&CC(WL) on 23.5.2018. As decided in the EFC dated 24.08.18, reminder has been sent to MoEF&CC on 19.09.18 and 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide agenda note on 20.06.19
236	M/s. Ratan Aluminium Recycling P. Ltd, Faridabad 01/53/8/24077/AM18/R-41/IC	14.03.18	6000 MT of Aluminium Dross Thrill	1755.0	Comments sought from M/o. Mines on 27.03.2018 DIPP vide OM dated 04.07.2018 has conveyed that M/o Mines may be consulted. As decided in the EFC dated 24.08.18, reminder has been sent to M/o Mines on 19.09.18. M/o. Mines vide OM dated 24.09.2018 suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Again reminder sent vide agenda note on 20.06.19
237	M/s. Gravita India P. Ltd, Jaipur 01/53/8/23773/AM18/G-44/IC	13.03.18	1500 MT of Aluminum Dross	585.00	Comments sought from M/o. Mines on 02.05.2018. M/o Mines vide OM No. 16/7/2018-M.V has suggested to seek comments from MoEF&CC. Comments sought from MoEF&CC on 22.10.18. Reminder sent on 31.05.19. Since the case is of 2017, the committee decided to again remind MoEF&CC for comments. Reminder sent vide e-mail dated 19.06.19. Again reminder sent vide agenda note on 20.06.19
238	M/s. Converge Electronics Trading (India) P. Ltd, Bangalore 01/53/8/E/AM19/C-21/IC	19.09.18	10000 Nos. of Unused Postage Stamps, EAR99	13.70	Comments sought from D/o Post on 26.09.2018. Reminder sent on 31.05.19. The committee directed to remind D/o Post.
239	M/s. Shanti Agro Products, Navsari	07.03.19	200 MT of	573.00	Comments sought from D/o Fertilizer on

	01/53/8/E/AM19/S-102/IC		Zinc Ash below 65% Zinc		22.03.19
240	M/s. Namdhari Seeds Pvt. Ltd., Bangalore. 01/53/8/E/AM20/N-8/IC	19.06.19	16320 Kgs. of Ginger	21.94	Comments sought from D/o Agriculture Cooperation & Farmers welfare on 21.06.2019
241	M/s. Asian Granito India Ltd., Ahmedabad 01/53/8/E/AM20/A-37/IC	11.07.19	5100 MT of Rough Marble Aggregate Stones	502.65	Comments sought from M/o Mines on 12.07.2019
242	M/s. National Centre for Cell Science, Pune, 01/53/8/E/AM20/N- 13/IC	06.08.19	2000 nos. of vials Drosophila Fly Stocks	7.00	Comments sought from D/o Biotechnology on 09.08.2019
243	M/s Ruby Nelson Memorial Hospital, Jalandhar 01/53/8/E/AM20/R-30/IC	23.08.19	54 Inc Electric Beds 4 Inc Bedside tables 2 Inc Pan Sanitizers 2 Inc Linen Trolleys 2 Inc nos of Patient Lifter Frame	8.0	The committee decided to examine the case on file.
244	M/s K K Rocks & Granites India Pvt Ltd, Trivandrum 01/53/8/E/AM20/K-16/IC	29.08.19	15000 MTS Stone boulders or rubbles or rock stones	90.0	Comments sought from M/o Mines & DIPP on 03.09.2019
245	M/s Vibhu Essential Oils LLP, Delhi 01/53/8/E/AM20/V-2/IC	29.08.19	5000 kgs Australian Sandalwood Santalum Lanceolatum (Size : 500 Grams to 3 kg Pieces & Logs)	17.9	Comments sought from MOEF&CC (SU Divn) on 03.09.2019. MoEF&CC vide OM No. 5-5/2019-SU dated 09.09.19 has sought information from the firm. The same has been communicated to the firm on 25.09.19. Hence, the applicant is to furnish reply directly to MoEF&CC with copy to DGFT.
246	M/s Surabhi Enterprises Pvt Ltd, Kolkata 01/53/8/E/AM20/S-63/IC	03.09.19	343956 kgs Incense Stick	112.3	Comments sought from MSME on 11.09.2019
247	M/s Rahul Corporation, Bangalore 01/53/8/E/AM20/R-32/IC	04.09.19	1381250 kgs Raw Incense Sticks 1381250 kgs Raw Incense Sticks	1257.0	Comments sought from MSME on 11.09.2019
248	M/s Wolong India Technology Pvt Ltd, Hyderabad 01/53/8/E/AM20/W-7/IC	04.09.19	3750 Nos Engineering Drawings in form of paper or microfilms 19 Nos Filling cabinets for drawings	27.3	To be decided in EFC

249	M/s Parimal Mandir, Bangalore 01/53/8/E/AM20/P-31/IC	04.09.19	11200 MTS Raw Incense Sticks	500.0	Comments sought from MSME on 11.09.2019
250	M/s Taruna Enterprises, Bangalore 01/53/8/E/AM20/T-25/IC	04.09.19	911625 Kgs Raw Incense Sticks	414.5	Comments sought from MSME on 11.09.2019
251	M/s Vishal Agarbathi Works, Bangalore 01/53/8/E/AM20/V-22/IC	05.09.19	225000 kgs 8 inch Raw Agarbathi 225000 kgs 9 inch Raw Agarbathi	405.3	Comments sought from MSME on 11.09.2019
252	M/s Moksha Agarbatti Co., Bangalore 01/53/8/E/AM20/M-33/IC	06.09.19	1010 MTS 8 or 9 Various Colours Raw Agarbathi Machine Made with 3 to 5 MM Thickness	600.0	Comments sought from MSME on 13.09.2019
253	M/s Supercraft 3D Wellness Pvt Ltd 01/53/8/E/AM20/S-72/IC	07.09.19	150 Kgs TI- Al.6 V4 Titanium Alloy Powder Medical Grade	39.9	To be decided in EFC
254	M/s Amba Agarbatti Co., New Delhi 01/53/8/E/AM20/A-58/IC	07.09.19	501 MTS 8 Black Raw Agarbatti (Unperfumed) 167 MTS 9 Black Raw Agarbatti (Unperfumed)	343.8	Comments sought from MSME on 13.09.2019
255	M/s. CSIR Indian Institute of Toxicology Research, Lucknow 01/53/8/E/AM20/C-19/IC	09.09.19	100 VLS Drosophila (pomace Fly) Lines	.05	Approved as recommended by D/o Biotechnology vide OM No. BT/IL/05/323/2010-PID dated 26.09.19
RA Kanpur may issue the import authorization to the applicant for import of 100 Vials of Drosophila from USA for a CIF value of Rs. 50,000 (USD 700) subject to the condition mentioned in the D/o Biotechnology vide OM No. BT/IL/05/323/2010-PID dated 26.09.19 as well as with actual user condition, besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Kanpur.					
256	M/s Nishan Products, Ahmedabad 01/53/8/E/AM20/N-19/IC	09.09.19	100 MTS Raw Agarbatti	47.0	Comments sought from MSME on 13.09.2019
257	M/s Raj Chematics, Bangalore 01/53/8/E/AM20/R-34/IC	09.09.19	1000 MTS Raw Agarbathi	3.0	Comments sought from MSME on 13.09.2019
258	M/s Sun Temple (India) Agarbatti Company, Gondia 01/53/8/E/AM20/S-74/IC	09.09.19	250 MTS Agarbatti and other odoriferous preparations which operate by burning	144.0	Comments sought from MSME on 13.09.2019
259	M/s Utsav Fragrances, Rajkot 01/53/8/E/AM20/U-4/IC	09.09.19	350 MTS Raw Incense sticks	215.0	Comments sought from MSME on 13.09.2019

260	M/s Maa Kamakhya Darbar Fragrances (India), Kanpur 01/53/8/E/AM20/M-34/IC	10.09.19	(Agarbatti unperfumed) 4000 MTS 8 and 9 inches black raw incense sticks (Agarbatti)	1886.3	Comments sought from MSME on 13.09.2019
261	M/s Universal Chemicals, Kanpur 01/53/8/E/AM20/U-5/IC	11.09.19	4000 MTS 8 And 9 Black Raw Incense Sticks (Agarbatti)	1886.3	Comments sought from MSME on 16.09.2019
262	M/s Bhartiya Dhoop Karyalaya Pvt Ltd, Noida 01/53/8/E/AM20/B-22/IC	11.09.19	150000 Kgs Agarbatti and other odoriferous preparations which operate by burning	15.0	Comments sought from MSME 16.09.2019
263	M/s Faizahemad Gulammohmed Momin 01/53/8/E/AM20/F-13/IC	11.09.19	7 Nos Live Goats (Capra Aegagrus Hircus) Kapla Gulabi Breed	1.7	Comments sought from D/o AHD&F on 16.09.2019. DAHD&F vide e-mail dated 18.09.19 has sought information from the firm.
264	M/s Janak Perfumers, Rajkot 01/53/8/E/AM20/J-18/IC	11.09.19	350 MTS Incense Stick	180.0	Comments sought from MSME 16.09.2019
265	M/s PR Agro Industries, Indore 01/53/8/E/AM20/P-32/IC	11.09.2019	222 MTS Raw Agarbatti (Unperfumed Incense Sticks)	97.6	Comments sought from MSME on 16.09.2019
266	M/s Savitri Sugandalaya, Bangalore 01/53/8/E/AM20/S-79/IC	14.09.2019	162 MTS 3/8/9/15/16 Various colours of raw agarbathis, dhoop stiks, machine made with 3 to 5 mm thickness and 1.5 or 1.75 cone base size is 15 to 17 mm	74.8	Comments sought from MSME on 17.09.2019
267	M/s Hem Corporation, Mumbai 01/53/8/E/AM20/H-18/IC	13.09.2019	2400 MTS Raw agarbatti/ raw cone / raw dhoop / raw coil	1354.0	Comments sought from MSME on 17.09.2019
268	M/s Anant Products, Bhopal 01/53/8/E/AM20 /A-60/IC	12.09.2019	1200000 kgs Agarbatti	557.7	Comments sought from MSME on 17.09.2019
269	M/s Himgiri Additive Technologies Pvt Ltd, Hyderabad	14.09.2019	250 kgs Alluminium	25.0	The committee decided to examine the case on file.

	01/53/8/E/AM20/H-19/IC		Alloy powder 250 kgs Titanium Alloy Powder 50 kgs Tungsten Powder 50 Kgs Tanatalum Powder		
270	M/s Kaveri Global, Bangaluru 01/53/8/E/AM20/K-19/IC	18.09.2019	300 MTS raw incense sticks	18.0	Comments sought from MSME on 19.09.2019
271	M/s Zest Intertrade LLP, Navi Mumbai 01/53/8/E/AM20/Z-4/IC	18.09.2019	504000 kgs 8 Raw Agarbathi	446.3	Comments sought from MSME on 19.09.2019
272	M/s Shri Balaji Incense Industries, Odisha 01/53/8/E/AM20/S-81/IC	16.09.2019	660720 kgs Agarbatti and other odoriferous preparations that operate by burning	328.2	Comments sought from MSME on 18.09.2019
273	M/s Shri Balaji Incense Industries, Odisha 01/53/8/E/AM20/S-82/IC	16.09.2019	663408 kgs Agarbatti and odoriferous preparations that operate by burning	324.8	Comments sought from MSME on 18.09.2019
274	M/s M H Marketing, Kolkata 01/53/8/E/AM20/M-36/IC	17.09.2019	995112 kgs 8 raw black incensed stick 1000+ 2985336 kgs 8 raw black incense stick 1200+	2187.8	Comments sought from MSME on 18.09.2019
275	M/s Exponiq INC, Kanpur 01/53/8/E/AM20/E-9/IC	18.09.2019	220 MTS 8 and 9 black raw incense ssticks (Agarbatti)	118.3	Comments sought from MSME 18.09.2019
276	M/s Rocket Agarbatti Company, Nagpur 01/53/8/E/AM20/R-35/IC	17.09.2019	600 MTS Raw Agarbatti, Raw incense sticks, raw dhoop sticks	288.0	Comments sought from MSME on 18.09.2019
277	M/s Soundrya Lahri Soap & Cosmetics, Asansol West Bengal 01/53/8/E/AM20/S-80/IC	15.09.2019	200000 kgs Raw Agarbathi Sticks	100.0	Comments sought from MSME on 18.09.2019
278	M/s Komal Overseas, Indore 01/53/8/E/AM20/K-18/IC	15.09.2019	552500 kgs Raw Agarbatti	255.9	Comments sought from MSME on 18.09.2019
279	M/s Mysore Deep Perfumery House,	14.09.2019	8080 MTS	4248.6	Comments sought from MSME on

	Indore 01/53/8/E/AM20/M-35/IC		Raw Incense Sticks/Raw Agarbatti (Unperfumed or non perfumed) & Raw dhoop sticks of various sizes		18.09.2019
280	M/s Chariott Resources, Banga 01/53/8/E/AM20/C-21/IC	14.09.2019	55000 kgs 8 Natural white raw incense sticks (Non-Perfumed) 55000 kgs 9 Natural white raw incense sticks (Non-Perfumed) 27500 kgs 12 Orange Raw incense sticks (Non-Perfumed)	78.1	Comments sought from MSME on 18.09.2019
281	M/s Patil Parimala Works, Bangalore 01/53/8/E/AM20/P-33/IC	14.09.19	2974320 kgs 8 or 9 various colours raw agarbathi machine made with 3 to 5 mm thickness	1495.9	Comments sought from MSME on 18.09.2019
282	M/s. Anamica Srivastava, New Delhi 01/53/8/E/AM20/A-53/IC	29.07.19	One pet Rabbit	.096	As recommended by DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 05.09.19, permission has been granted to the firm with the approval of DG. Accordingly, the committee decided to close the case.
283	M/s. Bangalore Horse Riding School, Bangalore 01/53/8/E/AM19/B-30/IC	05.12.18	18 Nos. of Live Horses	36.00	The request of the firm was closed in the EFC meeting dated 31.05.2019. Now, DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.2019 has recommended the request. Accordingly, the committee decided to approve the case.
RA Bangalore may issue the import authorization to the applicant for import of 18 Nos. of Live Horses (quantity & description as per DAHD&F OM No. 110102(1)/3/2017-Trade dated 24.09.19) for a CIF value of Rs. 36,00,000/- (USD 50,000) from UK, USA, Sweden, Australia, Ireland, Germany, Netherland subject to the condition mentioned in the DAHD&F vide OM No. 110102(1)/3/2017-Trade dated 24.09.19 as well as subject to actual user condition besides other usual conditions of import authorization. The enclosures will be sent by e-mail to the applicant and RA Bangalore.					
Import of Gold & Silver Dore					
284	M/s. Bangalore Refinery (P) Ltd., Bangalore. 01/53/8/E/AM20/B-8/IC	06.05.2019	3000 Kgs. of Gold dore	87150.0	The firm has been granted import authorization for import of gold dore in the past. The firm has submitted copy of (i) Udyog Aadhar Memorandum from MSME (ii) copy of application made to Pollution Control Board (iii) copy of BIS

					license, valid upto 29.12.2018. The firm had not submitted the details viz. Custom Debit Sheet/BE of previous import authorization and also BIS License of the firm has expired. The committee accordingly, in its meeting dated 31.05.19 deferred the case for want of valid BIS license, copy of valid Pollution Certificate and details viz. Custom Debit Sheet/BE of previous import authorization. The firm vide e-mail dated 15.06.19 informed that they could not import gold dore against the License No.07500001024 dated 18.04.17, as they were getting the gold dore from HGML at that time. The request of the firm was deferred by the EFC in its meeting dated 21.06.19 for want of valid BIS license and valid Pollution Certificate. The firm vide e-mail dated 28.08.19 has submitted the copy of BIS license, valid upto 29.12.2019. The committee in its meeting dated 23.08.19 deferred the case till the firm submits valid Pollution Certificate. The same is awaited.
285.	M/s. Parker Precious Metals L.L.P., Ahmedabad. 01/53/8/E/AM20/P-22/IC	19.07.19	10 MT's Gold Dore Bars.	300510.0	The firm has been granted import authorization for gold dore in the past. The firm has submitted copy of (i) Pollution Certificate valid upto 26.08.2025 from Gujarat Pollution Control Board (ii) Udyog Aadhaar Registration Certificate from MSME (iii) BIS License dated 12.06.19 valid upto 30.05.2020 (iv) custom debit sheet showing utilization of 464 Kgs out of 1000 Kgs granted vide previous import authorization dated 11.01.2019 (iv) copy of details of GST invoices of the sales of finished product. The committee deferred the case till the firm utilizes substantial quantity permitted vide previous import authorization. Further, utilization details is awaited.

5. The meeting ended with vote of thanks to the chair.

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